

ORISSA HIGH COURT
FILING REPORT AS ON :19/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/25166/2026	PRABHAT BHOI@ TITU VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BAREIPALI /195 /2025 () //	AOR20220002454C202600110
2	D-BLAPL/25167/2026	MUKESH ORAM VS STATE OF ODISHA	SANJUKTA MUNDA VS	BAREIPALI /195 /2025 () //	AOR20220002621C202600034
3	D-BLAPL/25175/2026	DASA @ DASARATHI DHIBAR VS STATE OF ODISHA	KARUNAKAR GAYA VS	GHASIPURA /171 /2024 () //	
4	D-BLAPL/25185/2026	PARIKHITA MALLICK VS STATE OF ODISHA	SITIKANT MISHRA VS	TANGI (KHURDA) /576 /2026 () //	
5	D-BLAPL/25192/2026	KAWALDHAR RAJVAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /321 /2026 () //	
6	D-BLAPL/25195/2026	MOHAN DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	BARANGA /68 /2016 () //	AOD20240000557C202600097
7	D-BLAPL/25202/2026	BIBEKANANDA KAK @ BIBEK VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	DHENKANAL TOWN /359 /2026 () //	
8	D-BLAPL/25203/2026	TUTUN @ CHANDAN BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SORO /579 /2026 () //	
9	D-BLAPL/25205/2026	TUTUN @ CHANDAN BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHANTAPADA /97 /2025 () //	
10	D-BLAPL/25210/2026	DHIRENDRANATH BARAL @ PAPU VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	TALABANIA /49 /2026 () //	
11	D-BLAPL/25211/2026	SISHIR MOHARANA VS STATE OF ODISHA	OM PRAKASH SARAN VS	GONDIA /3 /2026 () //	AOR20220000371C202600098

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12	D-BLAPL/25212/2026	SK MOJAL HUSSEN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	BHADRAK RURAL /57 /2024 () //	
13	D-BLAPL/25213/2026	SIBARAM PRADHAN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	HINDOL /151 /2025 () //	
14	D-BLAPL/25218/2026	DEEPA RANA VS STATE OF ODISHA	AMITAV TRIPATHY VS	TARBHA /282 /2026 () //	
15	D-BLAPL/25219/2026	CHAKANAYAN BISWAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BANHARPALI /90 /2026 () //	
16	D-BLAPL/25230/2026	SIYAHUL HUCK K.P. VS STATE OF ODISHA	SIMSON JENA VS	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /37 /2026 () //	
17	D-BLAPL/25232/2026	PINTU BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	GANIA /10 /2025 () //	AOD20240000001C202600074
18	D-BLAPL/25233/2026	PRAMOD KUMAR RATH@PRAMODA RATHA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	ASKA /165 /2026 () //	AOR20220001558C202600166
19	D-BLAPL/25247/2026	KARAN SINGH VS STATE OF ODISHA	DIPTIREKHA NANDA VS	PLANTSITE /146 /2025 () //	
20	D-BLAPL/25250/2026	ASWINI KUMAR PRADHAN VS STATE OF ODISHA	UMA CHARAN MISHRA VS	PATTAPUR (DIGAPAHANDI) /172 /2026 () //	
21	D-BLAPL/25251/2026	KRUSHNA BAG @ YADAV VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	LATHOR /134 /2026 () //	
22	D-BLAPL/25254/2026	KUSHA @ KUSHADEV BARI VS STATE OF ODISHA	BINI MISHRA VS	BADAMPAHAD /80 /2026 () //	
23	D-BLAPL/25256/2026	NARAYAN SAGRI	SANGRAM KESHARI ROUT	SEMILLIGUDA /50 /2021	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/25259/2026	BALARAM DASH @ BALIA	REBATILATA PANDA	RAGHUNATHPALI /98 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/25260/2026	ANIL @ ALIN BHUKTA	SANGRAM KESHARI ROUT	SPL.TASK FORCE /2 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/25263/2026	SIBENDRA HANTAL @ SIBINDRA HANTAL	SANGRAM KESHARI ROUT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/25265/2026	BALMIKI BISOYI	SURYAKANTA DWIBEDI	BALLIGUDA /199 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/25271/2026	DIPU @ KALLOLA KANTA SAHU	BHARAT BHUSAN ROUTRAY	ANGUL SADAR PS /614 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/25274/2026	PRASANTA DIGAL	SURYAKANTA DWIBEDI	BALLIGUDA /124 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/25275/2026	MANORANJAN ROUL	SAHASRANSU SOURAV	/ /	AOR20220001445C202600089
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/25276/2026	DIPTI RANJAN SWAIN	SOMANATH MITRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/25277/2026	JOGI SASMAL	SANJIB KUMAR BHANJADEO	KHALLIKOTE /163 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/25279/2026	THUPA ALIAS SABRAN MUNDARI	Anita Dash	/ /	AOR20220000223C202600013
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/25284/2026	BASANTA NAYAK	SASANKA SEKHAR PAIKRAY	BUGUDA /283 /2026	AOR20220001266C202600028
		VS	VS	()	

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35	D-BLAPL/25286/2026	STATE OF ODISHA DECEMBER@DESEMBER BHOI VS	DILIP KUMAR SAHU VS	// BANGOMUNDA /137 /2025 ()	AOR20220001727C202600088
36	D-BLAPL/25288/2026	STATE OF ODISHA UMAKANTA OJHA @ LIPUNI VS	GYANA RANJAN DHAL VS	// KENDRAPARA SADAR /7 /2026 ()	
37	D-BLAPL/25289/2026	STATE OF ODISHA KUNA BARIK VS	KABIR KUMAR JENA VS	// / /0 ()	
38	D-BLAPL/25290/2026	STATE OF ODISHA AMULI @ AMULYA PRADHAN VS	PRAVAT KUMAR NAYAK VS	// JARAPADA /149 /2026 ()	
39	D-BLAPL/25293/2026	STATE OF ODISHA MUKESH SAHU @ MUKESH @ MUKTESH SAHU VS	JYOTIRMAYA SAHOO VS	// BERHAMPUR TOWN /198 /2026 ()	
40	D-BLAPL/25294/2026	STATE OF ODISHA KASHINATH BARIK @ BABLU VS	HIMANSHU SEKHAR PANDA VS	// BASUDEVPUR /266 /2026 ()	
41	D-BLAPL/25295/2026	STATE OF ODISHA SARBESWAR BARIK VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /93 /2026 ()	
42	D-BLAPL/25296/2026	STATE OF ODISHA HAPPY @ SUDHANSU MOHAPATRA VS	JITENDRA SAMANTARAY VS	// KANAS /106 /2026 ()	
43	D-BLAPL/25298/2026	STATE OF ODISHA RUDRA PRASAD CHAND @ OMM VS	PUSPAMITRA MOHAPATRA VS	// MADHUPATNA /61 /2026 ()	
44	D-CMAPL/39124/2026	STATE OF ODISHA SRINIBAS NAYAK VS	BAMADEV BARAL VS	// / / ()	
45	D-CMAPL/39178/2026	PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BBSR SUSHANTA GOCHHAYAT VS	PABITRA MOHAN PALATASINGH VS	// / / ()	
		STATE OF ODISHA		//	

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46	D-CMP/38963/2026	DAMODAR DAS VS SATYANARAYAN NAYAK	JITENDRA KUMAR MISHRA (2) VS	// 0 //	
47	D-CMP/38976/2026	UNION OF INDIA, GENERAL MANAGER EAST COAST VS M/S RASHMI METALIKS LTD., WEST BENGAL	PRAHMANNA, KUSHAR PARHI VS	// 0 //	
48	D-CMP/38979/2026	JIBARDHAN SA VS KHATI PADHAN	SANTOSH KUMAR SAMANTARAY VS	// 0 //	
49	D-CMP/39016/2026	SURENDRA KUMAR TIBAREWAL VS PRAGYAN ROUT	MANAS RANJAN BAUG VS	// 0 //	AOR20220002374C202600104
50	D-CMP/39043/2026	KESHAB CHANDRA MOHANTA VS GOURAHARI MOHANTA	DURGA PRASAD PATTANAIK VS	// 0 //	
51	D-CMP/39056/2026	SUMANBALA DAS VS AVA DAS	TAPAN KUMAR MOHANTY VS	// 0 //	
52	D-CMP/39083/2026	GOURANGA CHARAN SWAIN MOHAPATRA (DEAD) VS LAXMI NARAYAN DAS MOHAPATRA	ASOK MOHANTY, (SR.ADV.) VS	// 0 //	
53	D-CMP/39103/2026	JAMA HATI VS PRAHALLAD DHANGADAMAJHI	ALOK KUMAR PANDA VS	// 0 //	
54	D-CMP/39155/2026	SHASHIKANTA BEHERA VS PURNA CHANDRA MOHANTY	AKSHYA KUMAR JENA VS	// 0 //	
55	D-CMP/39186/2026	AJIT KUMAR PADHY VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //	
56	D-CONTC/38878/2026	PABITRA SAHOO VS PABITRA MOHAN BARIK, D.E.O., KENDRAPARA	ADV. VS	// 0 //	
57	D-CONTC/38903/2026	SRIMANTA SAHA	NIRANJAN MISHRA	//	

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		VS	VS	0	
		SIBASHISH PARIDA, TAHASILDAR, JATNI		//	
58	D-CONTC/38914/2026	DABURU VENKAT RAO	NIRANJAN KUMAR MISHRA	//	
		VS	VS	0	
		SIBASHISH PARIDA, TAHASILDAR, JATNI		//	
59	D-CONTC/38915/2026	S. SHALINI	NIRANJAN MISHRA	//	
		VS	VS	0	
		SIBASHISH PARIDA, TAHASILDAR, JATNI		//	
60	D-CONTC/38917/2026	UJJALA RANDHARI	ADV.	//	
		VS	VS	0	
		BIRENDRA KORKARA, DIRECTOR, SECONDARY EDUCATION ODISHA, BHUBANESWAR		//	
61	D-CONTC/38926/2026	PRANATI BEHERA	ADV.	//	
		VS	VS	0	
		BIRENDRA KORKARA, DIRECTOR, SECONDARY EDUCATION ODISHA, BHUBANESWAR		//	
62	D-CONTC/38934/2026	BIRANCHI NARAYAN PRADHAN	ADV	//	AOD20240000311C202600063
		VS	VS	0	
		THIRUMALA NAIK, SECRETARY SCHOOL AND MASS EDUCATION DEPTT.		//	
63	D-CONTC/38935/2026	RAMA KANTA SAHU	ADV	//	AOD20240000311C202600064
		VS	VS	0	
		THIRUMALA NAIK, SECRETARY SCHOOL AND MASS EDUCATION DEPTT.		//	
64	D-CONTC/38937/2026	PRANAB KISHORE GARNAIK	ADV	//	AOD20240000311C202600065
		VS	VS	0	
		THIRUMALA NAIK, SECRETARY SCHOOL AND MASS EDUCATION DEPTT.		//	
65	D-CONTC/38938/2026	ISWAR PRASAD NANDA	SANDHYARANI PANI	//	AOR20230000010C202600132
		VS	VS	0	
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//	
66	D-CONTC/38939/2026	BHARAT CHANDRA SAHOO	SANDHYARANI PANI	//	AOR20230000010C202600134
		VS	VS	0	
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//	
67	D-CONTC/38940/2026	GAUTAM KUMAR BEHERA	SANDHYARANI PANI	//	AOR20230000010C202600131
		VS	VS	0	
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//	
68	D-CONTC/38941/2026	PARBATI RANDHARI	ADV.	//	
		VS	VS	0	

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69	D-CONTC/38946/2026	BIRENDRA KORKARA, DIRECTOR, SECONDARY EDUCATION ODISHA, BHUBANESWAR TAPAN KUMAR ROUTRAY VS	NITISH KUMAR MISHRA VS	// // 0	
70	D-CONTC/38956/2026	GAURAV MOHANTY, REGIONAL PROVIDENT FUND COMMNR.-II, KEONJHAR SURENDRA PRASAD MOHANTY VS	ADV. VS	// // 0	
71	D-CONTC/38960/2026	USHA PADHEE, IAS LINGARAJ SAHOO VS	ADV. VS	// // 0	
72	D-CONTC/38964/2026	LILAN PRASAD SAHU, TAHASILDAR, BALIANTA BRAJA NARAYAN MOHAPATRA VS	HARIPAD MOHANTY VS	// // 0	
73	D-CONTC/38966/2026	ASWATHY S, IAS DEBASHIS MOHANTY VS	NITISH KUMAR MISHRA VS	// // 0	
74	D-CONTC/38968/2026	GAURAV MOHANTY, REGIONAL PROVIDENT FUND COMMNR.-II, KEONJHAR KISAN DAS VS	NITISH KUMAR MISHRA VS	// // 0	
75	D-CONTC/38970/2026	GAURAV MOHANTY, REGIONAL PROVIDENT FUND COMMNR.-II, KEONJHAR LIPEE PATNAIK VS	NITISH KUMAR MISHRA VS	// // 0	
76	D-CONTC/38972/2026	GAURAV MOHANTY, REGIONAL PROVIDENT FUND COMMNR.-II, KEONJHAR SATYANARAYANA NAYAK VS	NITISH KUMAR MISHRA VS	// // 0	
77	D-CONTC/38975/2026	GAURAV MOHANTY, REGIONAL PROVIDENT FUND COMMNR.-II, KEONJHAR BHIMSEN PRADHAN VS	NITISH KUMAR MISHRA VS	// // 0	
78	D-CONTC/38990/2026	GAURAV MOHANTY, REGIONAL PROVIDENT FUND COMMNR.-II, KEONJHAR GOURAB KUMAR SENAPATI VS	ADV. VS	// // 0	
79	D-CONTC/38994/2026	DR.NIVEDITA PRUSTY, I.A.S MAHESWAR DAS VS	SUSANT KUMAR MOHANTY VS	// // 0	
		ANKIT KUMAR VARMA, SUPERINTENDENT OF POLICE, JAGATSINGHPUR		//	

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80	D-CONTC/38995/2026	JAYANTA BEHERA VS BARSHA PARIDA, TAHASILDAR, REMUNA	SATYABRATA SENAPATI VS	// 0 //	
81	D-CONTC/38998/2026	GEETANJALI SAHOO VS DR.NOONSAVATH THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //	
82	D-CONTC/39001/2026	DWARIKANATH DASH VS JAGABANDHU SAHU, DEO, BHADRAK	ADV. VS	// 0 //	
83	D-CONTC/39004/2026	DASARATH MALIK VS BALAMUKUNDA BHUYAN, DIRECTOR , ELEMENTARY EDUCATION, ODISHA	ADV. VS	// 0 //	
84	D-CONTC/39033/2026	GANDHI SAHU VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
85	D-CONTC/39040/2026	SUSANTA KUMAR MOHANTY VS SAMARESH MOHANTY, EXECUTIVE OFFICER MUNICIPALITY, PHULBANI	ADV. VS	// 0 //	
86	D-CONTC/39050/2026	JAGANNATH MAHANTA VS BENUDHAR NAIK, HEADMASTER, DINDAPAT HIGH SCHOOL, BHULUDA	PRADEEP KUMAR MOHAPATRA VS	// 0 //	
87	D-CONTC/39064/2026	SIMASISHA MUDULI VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
88	D-CONTC/39074/2026	DAMAYANTI NAYAK VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
89	D-CONTC/39081/2026	BIRAJ CHARAN ARUK VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
90	D-CONTC/39086/2026	MANOJ TRIPATHY VS BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION,BHUBANESWAR	ADV. VS	// 0 //	
91	D-CONTC/39122/2026	JNANENDRA KUMAR DAS	ADV.	//	

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		VS	VS	()	
92	D-CONTC/39126/2026	DR.N.THIRUMALLA NAIK, SECRETARY TO GOVT. SCHOOL AND MASS EDUCATION DEPT., KHORDHA	Atul Tripathy	//	AOD20240000618C202600206
		BISWA RANJAN DHAL	VS	()	
		VS		//	
93	D-CONTC/39128/2026	MRUTYUNJAY TRIPATHY, OAS	SANJIB MOHANTY	//	AOR20220001611C202600166
		BHAGYADHAR PRUSTY	VS	()	
		VS		//	
94	D-CONTC/39149/2026	DR SWATI MISHRA	SHIVSANKAR MOHANTY	//	
		SK. ALLAUDDIN	VS	()	
		TAPAS RANJAN DEHURY, SUB COLLECTOR AND S.D.M, JAJPUR		//	
95	D-CONTC/39162/2026	SATYANARAYAN SAHU	ADV.	//	
		VS	VS	()	
		VIDBHU SHAN, I.A.S		//	
96	D-CONTC/39172/2026	SITAKANTA DASH	ADV.	//	
		VS	VS	()	
		VINAYTOSH MISHRA, IPS		//	
97	D-CRLA/25179/2026	ARJUN SAHU	JAYDEEP PAL	JHARSUGUDA GRPS /88 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLA/25248/2026	BAIDHAR MALLICK	ASUTOSH ROUT	BANSADA /32 /2014	AOD20230000737C202600118
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLA/25264/2026	BISWARANJAN BIRA@BISWAJIT BIRA@FAGU	ARUN KUMAR BUDHIA	TOMANDO /115 /2025	AOD20240000603C202600029
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/25162/2026	SABAR BATRA	SARBESWAR SAHOO	TITILAGARH /328 /2021	AOD20220004505C202600094
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/25163/2026	MAHINDRA@MAHENDRA KARKARIA	SARBESWAR SAHOO	TITILAGARH /328 /2021	AOD20220004505C202600095
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/25178/2026	KALIA@KALANDI MALIK	SARADA PRASAD DASH	NAUGAON /161 /2023	
		VS	VS	()	

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103	D-CRLMC/25181/2026	STATE OF ODISHA RANJIT@RANJEET HARIJAN VS	ARIJEET MISHRA VS	// KORAPUT SADAR /120 /2020 ()	
104	D-CRLMC/25184/2026	STATE OF ODISHA RAJSHREE OJHA VS	PRATYUSHA NAIDU VS	// BALIANTA P.S. /269 /2021 ()	
105	D-CRLMC/25186/2026	STATE OF ODISHA RAJENDRA SAHU VS	SUJAY SHANKER SINGH DEO VS	// / /0 ()	
106	D-CRLMC/25188/2026	UNION OF INDIA RATHI BAGH VS	SK. ZAFARULLA VS	// GHANTAPADA /144 /2026 ()	
107	D-CRLMC/25190/2026	STATE OF ODISHA SUSANTA KUMAR JENA VS	NARENDRA KUMAR LENKA VS	// KUAKHIA /144 /2025 ()	
108	D-CRLMC/25214/2026	STATE OF ODISHA PRAMOD KUMAR ROUT VS	VS	// NISCHINTAKOILI /131 /2021 ()	
109	D-CRLMC/25223/2026	STATE OF ODISHA KAILASH CHANDRA SAHOO VS	BYOMAKESH TRIPATHY VS	// DHUSURI /89 /2019 ()	
110	D-CRLMC/25228/2026	STATE OF ODISHA KABIRAJ KULDEEP VS	BYOMAKESH TRIPATHY VS	// MALKANGIRI /368 /2020 ()	
111	D-CRLMC/25231/2026	STATE OF ODISHA SUMIT KUMAR DUTTA VS	DEBASNAN DAS VS	// SECTOR-19 /25 /2024 ()	
112	D-CRLMC/25240/2026	STATE OF ODISHA BISWABANDHU PANIGRAHI VS	PRATEIK PARIJA VS	// CUTTACK VIGILANCE /11 /2023 ()	
113	D-CRLMC/25252/2026	STATE OF ODISHA(VIG.) SAGAR BEHERA VS	RAJALAXMI BISWAL VS	// ANGUL TOWN /302 /2026 ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/25258/2026	ASHISH MANDHATA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BHARATPUR PS /329 /2026 () //	
115	D-CRLMC/25269/2026	GIRIJA SANKAR NAYAK VS STATE OF ODISHA(VIG.)	ASHOK DAS VS	VIGILANCE PS (BERHAMPUR) /24 /2008 () //	
116	D-CRLMC/25278/2026	DR. RABI NARAYAN SAHU VS STATE OF ODISHA(VIG.)	MANOJ BIHARI DAS VS	VIGILANCE PS (BERHAMPUR) /7 /2023 () //	
117	D-CRLMC/25281/2026	SANJAY CHATTAR VS STATE OF ODISHA	SIDHARTHA DAS VS	RUGUDI /113 /2026 () //	
118	D-CRLMC/25297/2026	RAJKISHORE RATH @ RAJKISHORE RATHA VS STATE OF ODISHA	NIRANJAN NAYAK VS	BALANGA /167 /2021 () //	
119	D-CRLMC/25299/2026	RABINDRA KHUNTIA@RABINDRANATH KHUNTIA VS STATE OF ODISHA	GOURAV DASH VS	BADACHANA /245 /2026 () //	
120	D-CRLMC/25302/2026	MOHAN BISWAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	GUNUPUR /138 /2026 () //	
121	D-CRLMC/25303/2026	KUMAR PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KAPTIPADA /64 /2026 () //	
122	D-CRLMC/25304/2026	SANGRAM SENAPATI VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	/ /0 () //	
123	D-CRLMP/25194/2026	ASHOK KUMAR SAHOO VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	/ /0 () //	
124	D-CRLMP/25196/2026	ANJAN KUMAR MALLICK VS STATE OF ODISHA	RAMAKANTA PANDA VS	/ / () //	AOD20240000348C202600026
125	D-CRLMP/25198/2026	SUDIPTA KUMAR MOHANTY	LALITENDU MISHRA	KEONJHAR TOWN /763 /2026	AOR20220001610C202600067

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMP/25201/2026	DIBESH KUMAR BEHERA@DIBESH BEHERA	BHARATI DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMP/25221/2026	DHIRENDRANATH BARAL@PAPU	PUSPAMITRA MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/25224/2026	SHIBA PRASANA JENA	SATYA RANJAN MULIA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/25227/2026	SHIBA PRASANA JENA	SATYA RANJAN MULIA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/25235/2026	SAROJ KUMAR MOHAPATRA	RABI NARAYAN BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/25236/2026	MALAYA KUMAR BISOYI	SAILAZA NANDAN DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/25245/2026	GOPINATH NAYAK	RASHMI RANJAN DAS	/ /	AOD20240000806C202600050
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/25246/2026	SOMANATH SAHOO	AMITAV TRIPATHY	/ /0	
		VS	VS	()	
		VICTIM		//	
134	D-CRLMP/25253/2026	RATIKANTA NAYAK	KEDAR KUMAR DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/25257/2026	SK QUADIR	RAMESH AGARWAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/25262/2026	SHIBA PRASANA JENA	SATYA RANJAN MULIA	/ /0	
		VS	VS	()	

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137	D-CRLMP/25266/2026	STATE OF ODISHA SHIBA PRASANA JENA VS	SATYA RANJAN MULIA VS	// / /0 0	
138	D-CRLMP/25270/2026	STATE OF ODISHA P.BIJAY KUMAR PRUSTY VS	UMA CHARAN MISHRA VS	// / /0 0	
139	D-CRLMP/25287/2026	STATE OF ODISHA LAKI PRADHAN VS	PRAFULLA CHANDRA DAS VS	// / /0 0	
140	D-CRLMP/25292/2026	STATE OF ODISHA JYOTIRMAYEE NAYAK VS	SATYABRATA PANDA VS	// / /0 0	
141	D-CRLMP/25305/2026	STATE OF ODISHA RAMANARAYAN BAL VS	AAYUSH KUMAR VS	// / /0 0	
142	D-CRLMP/25307/2026	STATE OF ODISHA NARENDRA SAHU @ NARENDRA KUMAR SAHOO VS	MANASI SETHI VS	// / /0 0	
143	D-CRLREV/25172/2026	STATE OF ODISHA NAMALA VEERA@VORA VENKATA SATYANARAYAN VS	ANUMARTHA DAS VS	// SAMBALPUR VIGILANCE /44 /2016 0	
144	D-CRLREV/25173/2026	STATE OF ODISHA(VIG.) NIMAIN PANDA VS	ASWINI KUMAR SAHOO VS	// / /0 0	
145	D-CRLREV/25208/2026	STATE OF ODISHA DIBYA LOCHAN DIGAL VS	AMULYA RATNA PANDA VS	// GOCHHAPADA /115 /2024 0	
146	D-CRLREV/25229/2026	STATE OF ODISHA GOPABANDHU BEHERA VS	PRADIPTA BEURA VS	// / / 0	AOD20220004020C202600036
147	D-CRLREV/25249/2026	STATE OF ODISHA DURYODHAN MEHER VS	ANSHUMAN RAY VS	// SAMBALPUR VIGILANCE /23 /2022 0	
		STATE OF ODISHA(VIG.)		//	

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148	D-CRLREV/25267/2026	MANMOHAN SAMANTRAY VS RAMACHANDRA BISWAL	AMIT PRASAD BOSE VS	// 0 0 //	
149	D-CRLREV/25272/2026	MITHUNU JANI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /57 /2011 0 //	
150	D-CRLREV/25283/2026	TRIPATI@SANA DAS@SANO DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NABARANGAPUR TOWN /110 /2022 0 //	
151	D-CRLREV/25300/2026	JITENDRA SAHU VS STATE OF ODISHA	SITIKANT MISHRA VS	JONK /2 /2021 0 //	
152	D-CRLREV/25301/2026	TUSHAR KAWALJIT SHARMA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	CHANDRASEKHARPUR /108 /2024 0 //	
153	D-CRLREV/25306/2026	ANIL KUMAR PALLAI VS STATE OF ODISHA	DEBASNAN DAS VS	BEGUNIA P.S. /164 /2023 0 //	
154	D-FAO/39098/2026	BAISHNAB CHARAN PARIDA VS BANDANA NAYAK	PRABIN DAS VS	// 0 0 //	
155	D-LAA/39165/2026	EAST COST RAILWAY, KHURDA VS RANJITA MAJHI	PRATIMA NAYAK, CENTRAL GOVT. COUNSEL VS	// 0 0 //	
156	D-MACA/38932/2026	THE MANAGER (LEGAL) TP HUBS, ORIENTAL INSURANCE COMPANY LTD. VS MANAGOBINDA RAUTARAY	SACHIN KUMAR NAYAK VS	// 0 0 //	AOD20250000656C202600022
157	D-MACA/39070/2026	THE NEW INDIA ASSURANCE COMPANY LTD. VS SARASWATI JENA	PRAMOD KUMAR TRIPATHY VS	// 0 0 //	
158	D-MACA/39153/2026	SUBASH CHANDRA SAMAL VS S.T., XAVIER HIGH SCHOOL, CUTTACK	KAPILA CHARAN NAYAK VS	// 0 0 //	
159	D-MATA/38880/2026	ABHIJIT MISHRA	BIBHU PRASAD MOHANTY	//	AOD20250001071C202600064

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		VS	VS	0	
		JASMIN MISHRA		//	
160	D-MATA/39188/2026	SAMBIT NAYAK	PRADIPTA VARMA	//	
		VS	VS	0	
		PARIMITA MOHANTY		//	
161	D-RPFAM/39088/2026	BAPA SHILPA	RAMDAS ACHARY	//	
		VS	VS	0	
		KUMAR SHAKTI GOURAV		//	
162	D-RPFAM/39092/2026	SATYAPRIYA SENAPATI	BISWANATH PATNAIK	//	
		VS	VS	0	
		DIPTI SENAPATI		//	
163	D-RSA/39111/2026	RAJENDRA KUMAR SAHOO	PRABIN DAS	//	
		VS	VS	0	
		JAGMOHAN TRIPATHY		//	
164	D-RVWPET/39022/2026	AJIT KUMAR RATH	Anjan Kumar Biswal	//	AOR20220001328C202600119
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-TRP(C)/39131/2026	SRIYA SUBHANKARI PANDA	ALOK KUMAR PANDA	//	
		VS	VS	0	
		AMARESH TRIPATHY		//	
166	D-TRP(C)/39147/2026	SANGHAMITRA PANDA	PRASANT KUMAR BARIK	//	
		VS	VS	0	
		ABHIMANYU SAHOO		//	
167	D-TRPCRL/25189/2026	JOGES CHANDRA BEHERA@JOGESH CHANDRA BEHERA	HIMANJAN SWAIN	SUNABEDA /134 /2026	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WA/38944/2026	REGISTRAR, UTKAL UNIVERSITY, BBSR	TARANANDA PATTANAYAK	//	
		VS	VS	0	
		ASHOK KUMAR ROUTRAY		//	
169	D-WA/38949/2026	REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR	TARANANDA PATTANAYAK	//	
		VS	VS	0	
		DEBENDRA KUMAR NAYAK		//	
170	D-WA/38955/2026	REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR	TARANANDA PATTANAYAK	//	
		VS	VS	0	

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171	D-WA/38959/2026	LINGARAJ NAYAK REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR VS NRUSINGHA NATH BEHERA	TARANANDA PATTANAYAK VS	// // 0 //	
172	D-WA/38961/2026	REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR VS PRASANTA KUMAR ROUTRAY	TARANANDA PATTANAYAK VS	// 0 //	
173	D-WA/38965/2026	REGISTRAR, UTKAL UNIVERSITY, BBSR VS NITYANANDA MALLA	TARANANDA PATTANAYAK VS	// 0 //	
174	D-WA/38981/2026	REGISTRAR, UTKAL UNIVERSITY, BBSR VS BISWANATHA BARIK	TARANANDA PATTANAYAK VS	// 0 //	
175	D-WA/39005/2026	REGISTRAR, UTKAL UNIVERSITY, BBSR VS GAJENDRA BEHURA	TARANANDA PATTANAYAK VS	// 0 //	
176	D-WA/39028/2026	REGISTRAR, UTKAL UNIVERSITY, BBSR VS GANESHWAR SAHOO	TARANANDA PATTANAYAK VS	// 0 //	
177	D-WA/39045/2026	REGISTRAR, UTKAL UNIVERSITY, BBSR VS RAMESH CHANDRA NAYAK	TARANANDA PATTANAYAK VS	// 0 //	
178	D-WA/39104/2026	REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR VS RABINDRA NATH MOHANTY	TARANANDA PATTANAYAK VS	// 0 //	
179	D-WA/39130/2026	SECRETARY OF SCHOOL AND MASS EDUCATION DEPT. VS BASANTA KUMAR BAL	ADVOCATE GENERAL VS	// 0 //	LOD20240000194C202600304
180	D-WA/39144/2026	BASANTI GOLARI VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	// 0 //	
181	D-WA/39196/2026	DR SWAPNA SARIT VS STATE OF ODISHA	PAMI RATH (SR. ADV.) VS	// 0 //	

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182	D-WP(C)/38876/2026	UMAKANTA MAHANANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS VS	// 0 //	AOR20220001583C202600223
183	D-WP(C)/38877/2026	BIJAY KUMAR NAIK VS STATE OF ODISHA	SWETA DASH VS VS	// 0 //	
184	D-WP(C)/38879/2026	SAMAPTI PADHIARI VS STATE OF ODISHA	PITAMBAR PANDA VS VS	// 0 //	
185	D-WP(C)/38881/2026 WP(C)/26669/2026	AJIT PATTI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS VS	// 0 //	
186	D-WP(C)/38882/2026 WP(C)/26675/2026	HEMSAGAR BISWAL VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS VS	// 0 //	
187	D-WP(C)/38883/2026	PUNLIN KUMAR DASH VS STATE OF ODISHA	SOURAV DAS VS VS	// 0 //	
188	D-WP(C)/38884/2026	MAA THAKURANI SHG, GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS VS	// 0 //	
189	D-WP(C)/38885/2026	MAA BHAIKABI SHG, GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS VS	// 0 //	
190	D-WP(C)/38886/2026	LILURANI BERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS VS	// 0 //	AOR20220001583C202600224
191	D-WP(C)/38887/2026	ABHIMANYU PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS VS	// 0 //	AOR20220001583C202600225
192	D-WP(C)/38888/2026	DHAIRYA KUNDAL VS STATE OF ODISHA	SOM RAJ CHOUDHURY VS VS	// 0 //	ADL20230006640C202600005
193	D-WP(C)/38889/2026	MAA BRAHMANI DEVI SHG, GANJAM	SUKANTA KUMAR DALAI	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/38890/2026	PARBATI SAHOO	SWAPNIL ROY	//	AOR20220001600C202600236
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/38891/2026	BIJAYLAXMI SHG, GANJAM	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/38892/2026	MAA GRAMADEBATI WSHG, GANJAM	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/38893/2026	MAA THAKURANI WSHG, GANJAM	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/38894/2026	KAMADHENU MAHILA MANDAL SHG, GANJAM	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/38895/2026	MAA GRAMADEBATI SHG, GANJAM	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/38896/2026	MAA MANIKESWARI WSHG, GANJAM	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/38897/2026	BAL GOPAL SHG, GANJAM	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/38898/2026	MAA TARINI SHG, GANJAM	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/38899/2026	BASUDHA SHG, GANJAM	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/38900/2026	MAA BAISTAMBIDEVI SHG, GANJAM	SUKANTA KUMAR DALAI	//	
		VS	VS	0	

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205	D-WP(C)/38901/2026	STATE OF ODISHA DHRUBA CHARAN MOHANTA VS	SANJAY KUMAR PATRA VS	// // 0	
206	D-WP(C)/38902/2026	STATE OF ODISHA MAA SANTOSHI WSHG, GANJAM VS	SUKANTA KUMAR DALAI VS	// // 0	
207	D-WP(C)/38904/2026	STATE OF ODISHA BABA KAPILESWAR SHG, GANJAM VS	SUKANTA KUMAR DALAI VS	// // 0	
208	D-WP(C)/38905/2026	STATE OF ODISHA MINATI BISWAL VS	SUDHIR KUMAR MALLICK VS	// // 0	
209	D-WP(C)/38906/2026	STATE OF ODISHA LOPAMUDRA MISRA VS	TUNA SAHU VS	// // 0	
210	D-WP(C)/38907/2026	H.D.F.C. BANK LTD., BAJRAKABATI ROAD BRANCH, CUTTACK PRAVAKAR PRADHAN VS	SWAPNIL ROY VS	// // 0	AOR20220001600C202600238
211	D-WP(C)/38908/2026	STATE OF ODISHA DHARANIDHAR SAHU VS	SWAPNIL ROY VS	// // 0	AOR20220001600C202600237
212	D-WP(C)/38909/2026	STATE OF ODISHA SADANANDA MANDAL VS	SUDHIR KUMAR MALLICK VS	// // 0	
213	D-WP(C)/38910/2026	STATE OF ODISHA ARATI DEVI VS	PRABHAKAR SABAT VS	// // 0	AOD20260000172C202600091
214	D-WP(C)/38911/2026	STATE OF ODISHA PRASANTA KUMAR DAS VS	ACHYUTANANDA PATTANAIAK VS	// // 0	AOD20240000586C202600238
215	D-WP(C)/38912/2026	STATE OF ODISHA SANTOSH KUMAR SAHU VS	GOKULA NANDA SAHU VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/38913/2026 WP(C)/26657/2026	MAA PARBATI WSHG, NABARANGPUR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
217	D-WP(C)/38916/2026	PRAKASH RAY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
218	D-WP(C)/38918/2026	JUDHISTHIRA MALLICK VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	// 0 //	
219	D-WP(C)/38919/2026 WP(C)/26719/2026	MAA BHUBANESWARI SHG, SUBRNAPUR VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
220	D-WP(C)/38920/2026	BHAGABAN SAHOO VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	// 0 //	
221	D-WP(C)/38921/2026	NIRANJAN DAS VS THE MANAGEMENT OF STEEL AUTHORITY OF INDIA LTD.(SAIL), ROURKELA STEEL PLANT(RSP), ROURKELA	LALIT KUMAR MAHARANA VS	// 0	
222	D-WP(C)/38922/2026	SK.MD.ABDULLA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	// 0 //	
223	D-WP(C)/38923/2026 WP(C)/26694/2026	JAY BIRSAMUNDA SHG,SUBRNAPUR VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
224	D-WP(C)/38924/2026	DOLAGOBINDA BEHERA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	// 0 //	
225	D-WP(C)/38925/2026 WP(C)/26691/2026	BISWA MAA MAHALAXMI SHG, SUBARNAPUR VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
226	D-WP(C)/38927/2026 WP(C)/26725/2026	BISWALAXMI SHG, SUBRNAPUR VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
227	D-WP(C)/38928/2026	MUNA BEHERA	DEBA NARAYAN PATTNAIK	//	

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		VS	VS	0	
		COLLECTOR, DHENKANAL		//	
228	D-WP(C)/38929/2026	BADAMAL SHG, SUBARNAPUR	MANOJ KUMAR MOHANTY	//	
	WP(C)/26718/2026	VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/38930/2026	P.ERAMA	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/38931/2026	P.RAMESH	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/38933/2026	A.DHARMA RAO	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/38936/2026	M.KRUSHNAMURTI	BIJAYA KUMAR BEHERA-1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/38942/2026	SURENDRA KUMAR MISHRA	BIJOY DASMOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/38943/2026	RENUKA SUNDARI DEHURY	SRIKANTA KUMAR NATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/38945/2026	BISHWO RANJAN PRADHAN	JAYASHREE BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/38947/2026	BIPINBIHARI ROUTRAY	SIDHARTHA MISHRA	//	
	WP(C)/26696/2026	VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/38948/2026	MANAGING COMMITTE OF PANCHAYAT GIRLS HIGH SCHOOL, TALARA KENDRAPARA	JAYASHREE BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/38950/2026	BAISHNAB CHANDRA PRADHAN	JAYASHREE BISWAL	//	
		VS	VS	0	

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239	D-WP(C)/38951/2026	STATE OF ODISHA MINAKETAN BEHERA VS	JAYASHREE BISWAL VS	// // 0	
240	D-WP(C)/38952/2026	STATE OF ODISHA PADMABATI BIDIKA VS	SOUMIK SPANDAN TRIPATHY VS	// // 0	
241	D-WP(C)/38953/2026	STATE OF ODISHA ASHINI KUMAR RAY VS	JAYASHREE BISWAL VS	// // 0	
242	D-WP(C)/38954/2026	STATE OF ODISHA JULLY BEHERA VS	SOUMIK SPANDAN TRIPATHY VS	// // 0	
243	D-WP(C)/38957/2026	STATE OF ODISHA CHANDRA SEKHAR SAHUKAR VS	SOUMIK SPANDAN TRIPATHY VS	// // 0	
244	D-WP(C)/38958/2026	STATE OF ODISHA BIDYADHAR NAIK VS	SOUMIK SPANDAN TRIPATHY VS	// // 0	
245	D-WP(C)/38962/2026	STATE OF ODISHA DILIP KUMAR ROUT VS	PRADEEPTA KUMAR SWAIN VS	// // 0	
246	D-WP(C)/38967/2026	STATE OF ODISHA PANU SAHU VS	GOPAL KRISHNA NAYAK VS	// // 0	
247	D-WP(C)/38969/2026	STATE OF ODISHA SANATAN BEHERA VS	SUSANTA KUMAR TRIPATHY VS	// // 0	
248	D-WP(C)/38971/2026	UNION OF INDIA KRUSHNA CHANDRA BIDIKA VS	SOUMIK SPANDAN TRIPATHY VS	// // 0	
249	D-WP(C)/38973/2026	STATE OF ODISHA JANARDAN PANDA VS	SIDHARTH SHANKAR PADHY VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/38974/2026	AKASH KUMAR SENAPATI VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS VS	// 0 //	
251	D-WP(C)/38977/2026	SMRUTI REKHA BEHERA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS VS	// 0 //	
252	D-WP(C)/38978/2026	RANJAN KUMAR KAR VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS VS	// 0 //	
253	D-WP(C)/38980/2026	THARASINGH NENAVATH @ N THARASINGH VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS VS	// 0 //	
254	D-WP(C)/38982/2026	SASMITA KUMARI DAS VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS VS	// 0 //	
255	D-WP(C)/38983/2026	SAI INTELLIGENCE SERVICE, BHUBANESWAR VS STATE OF ODISHA	ANUKUL NAYAK VS VS	// 0 //	
256	D-WP(C)/38984/2026	KAILASH CHANDRA MOHANTY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS VS	// 0 //	AOD20250001034C202600001
257	D-WP(C)/38985/2026	MANORAMA PANDA VS STATE OF ODISHA	SANDHYARANI PANI VS VS	// 0 //	AOR20230000010C202600135
258	D-WP(C)/38986/2026	DILI NAIK VS STATE OF ODISHA	ASHOK KUMAR PRADHAN VS VS	// 0 //	AOR20220001590C202600010
259	D-WP(C)/38987/2026	BALARAM JENA VS STATE OF ODISHA	DILLIP KUMAR SAHU VS VS	// 0 //	AOR20220001727C202600085
260	D-WP(C)/38988/2026	BATAKRUSHNA JENA VS STATE OF ODISHA	DILLIP KUMAR SAHU VS VS	// 0 //	AOR20220001727C202600087
261	D-WP(C)/38989/2026	PRABHASINI MALIK	AMIYA KUMAR CHHATOI	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/38991/2026	M/S.SEVEN HILLS ESTATE LTD., PURI	PRASANT KISHORE RAY	//	
		VS	VS	0	
		THE ADDITIONAL DISTRICT MAGISTRATE CUM REGISTRAR, PURI		//	
263	D-WP(C)/38992/2026	NALINI PRAVA DAS	AMIYA KUMAR CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/38993/2026	SUCHITRA SETHY	AMIYA KUMAR CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/38996/2026	BHARATI RANI NAG	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/38997/2026	SUNITA MOHAPATRA	PRASANTA KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/38999/2026	KISHORE CHANDRA MOHARANA	PRAFULLA CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/39000/2026	RENUKA SINGH BARIHA	TAPOBANTA BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/39002/2026	SANTOSH KUMAR BISWAL	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/39003/2026	SUSHANTI ROUT	TAPOBANTA BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/39006/2026	DEBASHIS BAI	UMAKANT SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/39007/2026	RANJAN KUMAR MOHANTY	SHASHI BHUSAN JENA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/39008/2026	STATE OF ODISHA SWADHINI SETH VS	SANTOSH KUMAR BEHERA VS	// // 0	
274	D-WP(C)/39009/2026	STATE OF ODISHA SURYAKANTA NAYAK VS	RABINDRA KUMAR SAHOO VS	// // 0	
275	D-WP(C)/39010/2026	COLLECTOR AND DIST.MAGISTRATE, BALANGIR SHREE SATABHAUNI @ SAPTAMATRUKA THAKURANIPADA VS	SHRINIDHAR BANNIKORONGI BHADRAK VS	// // 0	
276	D-WP(C)/39011/2026	STATE OF ODISHA JYOTI SHG, DANGARIGUDA VS	RAJIV KUMAR MAHANTA VS	// // 0	AOR20220001662C202600092
277	D-WP(C)/39012/2026	STATE OF ODISHA DINABANDHU DAS VS	ASHOK KUMAR SARANGI VS	// // 0	
278	D-WP(C)/39013/2026	UNION OF INDIA JAY JAGANNATH S H G, NUAGUDA VS	RAJIV KUMAR MAHANTA VS	// // 0	AOR20220001662C202600093
279	D-WP(C)/39014/2026	STATE OF ODISHA MAHAVIR SHAKTI W S H G VS	Rajiv K. Mahanta VS	// // 0	AOR20220001662C202600096
280	D-WP(C)/39015/2026	STATE OF ODISHA MAA THAKURANI S H G VS	Rajiv K. Mahanta VS	// // 0	AOR20220001662C202600100
281	D-WP(C)/39017/2026	STATE OF ODISHA JAY JAGANNATH S H G VS	Rajiv K. Mahanta VS	// // 0	AOR20220001662C202600099
282	D-WP(C)/39018/2026	STATE OF ODISHA MAA SARALA W S H G VS	Rajiv K. Mahanta VS	// // 0	AOR20220001662C202600110
283	D-WP(C)/39019/2026	STATE OF ODISHA AJAY KUMAR BEHERA VS BAR COUNCIL OF INDIA, NEW DELHI	OM SWARUP VS	// // 0 //	

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284	D-WP(C)/39020/2026	BIBHUPRASAD CHAKRA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS VS	// 0 //	
285	D-WP(C)/39021/2026	MAA SAHADASUNDARI S H G VS STATE OF ODISHA	Rajiv K. Mahanta VS VS	// 0 //	AOR20220001662C202600101
286	D-WP(C)/39023/2026	AJAY KUMAR PATRA VS COMMANDANT GENERAL OF HOME GUARDS, ODISHA	BHARAT CHANDRA PATRA VS VS	// 0 //	
287	D-WP(C)/39024/2026	MAA JAGULEI S H G VS STATE OF ODISHA	Rajiv K. Mahanta VS VS	// 0 //	AOR20220001662C202600097
288	D-WP(C)/39025/2026	MAA SITALA S H G VS STATE OF ODISHA	Rajiv K. Mahanta VS VS	// 0 //	AOR20220001662C202600094
289	D-WP(C)/39026/2026	JYOTIRMAYA S H G VS STATE OF ODISHA	Rajiv K. Mahanta VS VS	// 0 //	AOR20220001662C202600095
290	D-WP(C)/39027/2026	MANGALA PRIYADARSHINI MISSION SHAKTI S H G VS STATE OF ODISHA	Rajiv K. Mahanta VS VS	// 0 //	AOR20220001662C202600108
291	D-WP(C)/39029/2026	PRANABA KISHORE BHARATI GOSWAMI VS STATE OF ODISHA	SUPRIYA PATRA VS VS	// 0 //	
292	D-WP(C)/39030/2026	MAA TULASI S H G VS STATE OF ODISHA	Rajiv K. Mahanta VS VS	// 0 //	AOR20220001662C202600105
293	D-WP(C)/39031/2026	KAMALINI S H G VS STATE OF ODISHA	Rajiv K. Mahanta VS VS	// 0 //	AOR20220001662C202600103
294	D-WP(C)/39032/2026	MAA MANGALA S H G VS STATE OF ODISHA	Rajiv K. Mahanta VS VS	// 0 //	AOR20220001662C202600104
295	D-WP(C)/39034/2026	SECRETARY OF MAYURBHANJ SABAIGRASS PROCESSING AND MARKETING CO-OPERATIVE SOCIETY LTD., MAYURBHANJ	SHANMUKH MANDAL	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		LABOUR COMMISSIONER, ODISHA, BHUBANESWAR		//	
296	D-WP(C)/39035/2026	RAJLAXMI S H G	Rajiv K. Mahanta	//	AOR20220001662C202600102
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/39036/2026	MAA MANGALA S H G	Rajiv K. Mahanta	//	AOR20220001662C202600107
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/39037/2026	DHARITRI S H G	Rajiv K. Mahanta	//	AOR20220001662C202600106
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/39038/2026	PRANABA KISHORE BHARATI GOSWAMI	SUPRIYA PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/39039/2026	BHARAT MATA W S H G	Rajiv K. Mahanta	//	AOR20220001662C202600111
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/39041/2026	MAHALAXMI S H G	Rajiv K. Mahanta	//	AOR20220001662C202600109
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/39042/2026	SHREE SHREE KAPILAMUNI SATCHETAN SHIKSHYA	ABHIRAM BILDAORE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/39044/2026	BHAGIRATHI JENA	Dilip Kumar Sahu	//	AOR20220001727C202600086
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/39046/2026	RABI NARAYAN SAHOO	Satrughna Dash A	//	AOR20220001212C202600028
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/39047/2026	MANAS RANJAN SAMAL	Dr. Binoda Kumar Mishra	//	AOR20220001616C202600051
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/39048/2026	SRINIBAS MALLICK	SUDEEP KUMAR SARANGI	//	AOD20260000163C202600066
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/39049/2026	DISTRICT JUDGE, KHURDA GADADHAR PRADHAN VS STATE OF ODISHA	JIBAN RANJAN DASH VS	// // 0 //	
308	D-WP(C)/39051/2026	SURYAMANI MEHER VS STATE OF ODISHA	SUMIT SANGRAM PATEL VS	// 0 //	AOD20240000667C202600029
309	D-WP(C)/39052/2026	ABHIJIT MANSH RANJAN SAHOO VS THE COUNCIL FOR THE INDIAN SCHOOL CERTIFICATE EXAMINATION, NEW DELHI	BIRAJA SANKAR MISHRA VS	// 0 //	
310	D-WP(C)/39053/2026	M.C. OF SALEPADA U.P. SCHOOL, DUAJHAR, NUAPADA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
311	D-WP(C)/39054/2026	GANESH BAZAR BYABASAYA TRUST VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //	AOD20240000557C202600098
312	D-WP(C)/39055/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, KHURDA VS STATE OF ODISHA	HOLIKANAR MOHAPATRA VS	// 0 //	AOD20220001927C202600125
313	D-WP(C)/39057/2026	MANAGING COMMITTEE OF SARAT ROUT UCHA BIDYAPATI VS STATE OF ODISHA	HOLIKANAR MOHAPATRA VS	// 0 //	AOD20220001927C202600126
314	D-WP(C)/39058/2026	MANAGING COMMITTEE OF BAMAMANI TULAMTUDA VS STATE OF ODISHA	HOLIKANAR MOHAPATRA VS	// 0 //	AOD20220001927C202600127
315	D-WP(C)/39059/2026	ADIKANDA DEY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
316	D-WP(C)/39060/2026	SUKANTI BARIK VS AUTHORISED OFFICER, JANA SMALL FINANCE BANK LTD., KHURDA	MANAS RANJAN KHATUA VS	// 0 //	
317	D-WP(C)/39061/2026	MANAGING COMMITTEE OF SATABDEE SEVASANGH, KHURDA VS STATE OF ODISHA	HOLIKANAR MOHAPATRA VS	// 0 //	AOD20220001927C202600128

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/39062/2026	SATYABRATA SINGH VS STATE OF ORISSA	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202600167
319	D-WP(C)/39063/2026	SUDAMA SETH VS STATE OF ORISSA	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202600168
320	D-WP(C)/39065/2026	PRATAP KUMAR SENAPATI VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	// 0 //	
321	D-WP(C)/39066/2026	BIMALENDU BIDYADHAR SAMANTARAY VS STATE OF ODISHA	Mallick bebrat smrutiranjana VS	// 0 //	AOD20220004450C202600022
322	D-WP(C)/39067/2026	BUDHAHA DEO S H G VS STATE OF ODISHA	Rajiv K. Mahanta VS	// 0 //	AOR20220001662C202600098
323	D-WP(C)/39068/2026	ABIN NAIK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
324	D-WP(C)/39069/2026	AJIT KUMAR NAG VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
325	D-WP(C)/39071/2026	DR.BHASKAR CHANDRA JENA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //	
326	D-WP(C)/39072/2026	MANAS SAHU VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
327	D-WP(C)/39073/2026	MUKTI KANTA @ PADA PRADHAN VS STATE OF ODISHA	BIBHUTI BHUSAN PANDA VS	// 0 //	
328	D-WP(C)/39075/2026	AKRURA NAIK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
329	D-WP(C)/39076/2026	BIRAT CHANDRA DAGARA	PRAVASH CHANDRA JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/39077/2026	PRAMATI DAS @ BINATI DAS	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/39078/2026	NIBEDITA BHATTACHAYA	AJAYA KUMAR MOHARANA	//	
		VS	VS	0	
		THE BRANCH MANAGER, BANK OF MAHARASHTRA, JAGATSINGHPUR		//	
332	D-WP(C)/39079/2026	M/S EAST END TECHNOLOGIES PVT.LTD., BHUBANESWAR	SOHAN NATH MISHRA	//	
		VS	VS	0	
		DEPUTY DIRECTOR(REVENUE) ESIC, BHUBANESWAR		//	
333	D-WP(C)/39080/2026	BASANTI MARNDI	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/39082/2026	DR.SABITA TANDIA	BIREN SANKAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/39084/2026	MAMATA KUMAR SUAR	NITYANANDA BEHURIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/39085/2026	BALIA SAHU @ BALUNKESWAR SAHU	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/39087/2026	JANAK SAHU	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/39089/2026	BINDUBASINI JENA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/39090/2026	BIPIN BIHARI CHHATRIA	GOPAL PRASAD JENA	//	
		VS	VS	0	
		THE MANAGEMENT OF SAIL, CENTRAL POWER TRAINING INSTITUTE, ROORKELA		//	
340	D-WP(C)/39091/2026	SASWAT BEHERA	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/39093/2026	STATE OF ODISHA GOLAP NAIK VS	HRUDANANDA MOHAPATRA VS	// // 0	
342	D-WP(C)/39094/2026	STATE OF ODISHA BISWANATH SAHU VS	HRUDANANDA MOHAPATRA VS	// // 0	
343	D-WP(C)/39095/2026	STATE OF ODISHA KABITA DAS @ MOHANTY VS	CHINMAYA KUMAR NAYAK VS	// // 0	
344	D-WP(C)/39096/2026	GENERAL ADMINISTRATION AND PUBLIC GRIEVANCES DEPARTMENT, GOVT OF ODISHA, KHURDA PARSURAM PRADHAN VS	JAGAJIBAN PRADHAN VS	// 0 //	
345	D-WP(C)/39097/2026	STATE OF ODISHA MANAGING COMMITTEE OF SRI SRI KAPILESWAR MANDIR, TARADING, CUTTACK VS	MUNDE KUMAR SWAIN VS	// 0 //	
346	D-WP(C)/39099/2026	STATE OF ODISHA DR.SUSANTA KUMAR SAHU VS	DEBARANJAN RAY VS	// 0 //	
347	D-WP(C)/39100/2026	STATE OF ODISHA ROJALIN BALABANTARAY VS	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
348	D-WP(C)/39101/2026	UNION OF INDIA MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, KUMARASWAINPUR VS	HOLAR KUMAR SWAIN VS	// 0 //	
349	D-WP(C)/39102/2026	STATE OF ODISHA KALPANA DALAI VS	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
350	D-WP(C)/39105/2026	UNION OF INDIA SADHU CHARAN BEHERA VS	PRANGYANANDA PATTANAIAK VS	// 0 //	
351	D-WP(C)/39106/2026	STATE OF ODISHA LIBHASINI DAS VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/39107/2026	DR.KABIR CHARAN SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
353	D-WP(C)/39108/2026	TAPOI MOHANTY VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
354	D-WP(C)/39109/2026	PABITRA MOHAN SAMANTARAY VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
355	D-WP(C)/39110/2026	PRASANTA KUMAR RAJ VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //	
356	D-WP(C)/39112/2026	AMAR KUMAR SINGH VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //	
357	D-WP(C)/39113/2026	BIKASH CHANDRA MISHRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
358	D-WP(C)/39114/2026	BARUN NAYAK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //	
359	D-WP(C)/39115/2026	PRITILATA SATAPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
360	D-WP(C)/39116/2026	SOUDAMINI SAHOO VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //	
361	D-WP(C)/39117/2026	ALOK KUMAR PATTANAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
362	D-WP(C)/39118/2026	BIKRAM KUMAR PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
363	D-WP(C)/39119/2026	ADITYA KUMAR PANDA	SANGRAM JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/39120/2026	SARIKA SETH	NIRANJAN BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/39121/2026	P.LACHIMI DORA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/39123/2026	PADMA NAYAK	KRUSHNA CHANDRA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/39125/2026	SUDHANSU SEKHAR PANDA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/39127/2026	BALMIKI NAYAK	KRUSHNA CHANDRA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/39129/2026	KARTIKA PARIMANIK	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/39132/2026	SMITANJALI PRADHAN	KRUSHNA CHANDRA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/39133/2026	M/S SATYABADI CONSTRUCTION PVT.LTD., BHUBANESWAR	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/39134/2026	TAPAS KUMAR SWAIN	KRUSHNA CHANDRA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/39135/2026	RITARANI DEHURY	KRUSHNA CHANDRA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/39136/2026	AMARESWAR PATRA	TUSAR KUMAR MISHRA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :19/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/39137/2026	STATE OF ODISHA JAY JAGANNATH FEDERAL SHG, BHADRAK VS	SUKANTA KUMAR DALAI VS	// // 0	
376	D-WP(C)/39138/2026	STATE OF ODISHA SUSANTA KUMAR NAYAK VS	KRUSHNA CHANDRA RATH VS	// // 0	
377	D-WP(C)/39139/2026	STATE OF ODISHA MAA PASCHIMA SHG, BHADRAK VS	SUKANTA KUMAR DALAI VS	// // 0	
378	D-WP(C)/39140/2026	STATE OF ODISHA GHANASHYAM BEHERA VS	TUSHAR KANTA NAYAK VS	// // 0	
379	D-WP(C)/39141/2026	STATE OF ODISHA PRASANT KUMAR SAHOO VS	SOURAV SUMAN BHUYAN VS	// // 0	
380	D-WP(C)/39142/2026	STATE OF ODISHA ADISHAKTI SHG, BHADRAK VS	SUKANTA KUMAR DALAI VS	// // 0	
381	D-WP(C)/39143/2026	STATE OF ODISHA SAILENDRA CHANDRA ROUT VS	ANANTA NARAYAN PATTANAYAK VS	// // 0	
382	D-WP(C)/39145/2026	STATE OF ODISHA MAHABIR SHG, BHADRAK VS	SUKANTA KUMAR DALAI VS	// // 0	
383	D-WP(C)/39146/2026	STATE OF ODISHA DULAMANI GOUD @ BAG VS	SUMANTA BHUYAN VS	// // 0	
384	D-WP(C)/39148/2026	STATE OF ODISHA BUDHI BRAHMANI SHG, BHADRAK VS	SUKANTA KUMAR DALAI VS	// // 0	
385	D-WP(C)/39150/2026	STATE OF ODISHA ARUPANANDA MALIK VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// // 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/39151/2026	PRAKASH KUMAR SETHI VS THE COLLECTOR, NAYAGARH	RANJIT KUMAR LENKA VS	// 0 //	
387	D-WP(C)/39152/2026	JANAKI PANDA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
388	D-WP(C)/39154/2026	MAA DURGA SHG, BHDRAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
389	D-WP(C)/39156/2026	KAILASH CHANDRA BEHURIA VS STATE OF ODISHA	SASIM AJITAV PATTNAIK VS	// 0 //	
390	D-WP(C)/39157/2026	BIJAY KUMAR BEHERA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //	
391	D-WP(C)/39158/2026	MAA TARINI SHG, BHADRAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
392	D-WP(C)/39159/2026	SURYA KIRAN PILLI @ P SURYA KIRAN VS UNITED INDIA INSURANCE COMPANY LTD., CHENNAI	PRATIK DASH VS	// 0 //	
393	D-WP(C)/39160/2026	DISTIK BANUA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
394	D-WP(C)/39161/2026	MAA BADAMBA SHG, BHDRAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
395	D-WP(C)/39163/2026	MANMATH KUMAR MOHAPATRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
396	D-WP(C)/39164/2026	MAA KALEISUNI SHG, BHADRAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
397	D-WP(C)/39166/2026	BABA AKHANDALIMANI SHG, JAJPUR	SUKANTA KUMAR DALAI	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/39167/2026	TRILOCHAN PATRA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/39168/2026	SABITRI PRADHAN	SUBASH CHANDRA SATPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/39169/2026	MAA BASUDHA WSHG, GANJAM	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/39170/2026	MAA NAGESWARI SHG, JAIPUR	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/39171/2026	ASMIN PRASAD SAHOO	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/39173/2026	DR.DAMAYANTI SETHI	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/39174/2026	SHIBA PARBATI SHG, GANJAM	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/39175/2026	RUDRAMADHAV MOHAPATRA	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/39176/2026	SABITA KUMARI PANDA	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/39177/2026	RADHAKRUSHNA SHG, JAIPUR	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/39179/2026	OM SANTI SHG, GANJAM	SUKANTA KUMAR DALAI	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/39180/2026	STATE OF ODISHA BISWA SHG, JHARSUGUDA VS	SUKANTA KUMAR DALAI VS	// // 0	
410	D-WP(C)/39181/2026	STATE OF ODISHA LABARAM RANA VS	SAROJA KANTA SAMAL VS	// // 0	
411	D-WP(C)/39182/2026	STATE OF ODISHA DEBENDRA PATRA VS	SATYAJEET MUKHERJEE VS	// // 0	
412	D-WP(C)/39183/2026	THE COMMISSIONER, ODISHA ELECTRICITY REGULATORY COMMISSION (OERC), CUTTACK MAA TARINI SHG, JAJPUR VS	SUKANTA KUMAR DALAI VS	// // 0	
413	D-WP(C)/39184/2026	STATE OF ODISHA SRI SRI UJALESWAR WSHG, GANJAM VS	SUKANTA KUMAR DALAI VS	// // 0	
414	D-WP(C)/39185/2026	STATE OF ODISHA ANNAPURNA SHG, JAJPUR VS	SUKANTA KUMAR DALAI VS	// // 0	
415	D-WP(C)/39187/2026	STATE OF ODISHA PARBATI RANDHARI VS	SAROJA KANTA SAMAL VS	// // 0	
416	D-WP(C)/39189/2026	STATE OF ODISHA PRATIMA SAMANTARAY @ BEHERA VS	SOUBHAGYA SWAIN VS	// // 0	
417	D-WP(C)/39190/2026	STATE OF ODISHA NETAJI SUBASH CHANDRA WSHG, GANJAM VS	SUKANTA KUMAR DALAI VS	// // 0	
418	D-WP(C)/39191/2026	STATE OF ODISHA K.SRINIVAS RAO VS	SAROJA KANTA SAMAL VS	// // 0	
419	D-WP(C)/39192/2026	STATE OF ODISHA JAI JAGANNATH WOMEN SELF HELP GROUP, KORAPUT VS	SUBHADUTTA ROUTRAY VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WP(C)/39193/2026	BABA MANESWAR SHG, JAJPUR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
421	D-WP(C)/39194/2026	SURJYAMUKHI SHG, GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
422	D-WP(C)/39195/2026	ALOK CHANDRA BEURA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
423	D-WP(C)/39197/2026	MAA LAXMI SHG, JAJPUR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
424	D-WP(C)/39198/2026	RAJENDRA PRASAD BEHERA VS CANARA BANK, KARNATAKA	JAYDEEP PAL VS	// 0 //	
425	D-WP(C)/39199/2026	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
426	D-WP(C)/39200/2026	OM SHANTI SHG, GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
427	D-WP(C)/39201/2026	M/S SHREE JAGANNATH AGENCY, BALASORE VS STATE BANK OF INDIA, MUMBAI	JAYDEEP PAL VS	// 0 //	
428	D-WP(C)/39202/2026	UJJAL RANDHARI VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
429	D-WP(C)/39203/2026	PRADIPTA KUMAR PANDA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
430	D-WP(C)/39204/2026	TRIDEB SHG, JAJPUR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
431	D-WP(C)/39205/2026	SRI JAGANNATH SHG, GANJAM	SUKANTA KUMAR DALAI	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
432	D-ABLAPL/25159/2026	VS STATE OF ODISHA SASMITA MOHANTY	VS SARBESWAR SAHOO	() // CAPITAL P.S. /581 /2026	AOD20220004505C202600092
433	D-ABLAPL/25160/2026	VS STATE OF ODISHA SULOCHANA PATRA	VS SARBESWAR SAHOO	() // CAPITAL P.S. /581 /2026	AOD20220004505C202600091
434	D-ABLAPL/25161/2026	VS STATE OF ODISHA TAPU BEHERA@SAMITI RANJAN BEHERA	SK SAMIM VS	() // SABARANG /199 /2026	AOR20230000809C202600004
435	D-ABLAPL/25164/2026	VS STATE OF ODISHA NARAYAN RAY	DEEPAK KUMAR RAJ VS	() // MAHILA P.S. BUXIBAZAR /112 /2026	AOD20240000733C202600002
436	D-ABLAPL/25165/2026	VS STATE OF ODISHA AJIT RAY	SAROJ KUMAR SWAIN VS	() // MAHILA P.S. BUXIBAZAR /112 /2026	AOD20250000022C202600009
437	D-ABLAPL/25168/2026	VS STATE OF ODISHA JYOTSNA RAY	DEBASIS SAHOO VS	() // MAHILA P.S. BUXIBAZAR /112 /2026	AOR20220003390C202600046
438	D-ABLAPL/25169/2026	VS STATE OF ODISHA BISWAJIT RAY	SAROJ KUMAR SWAIN VS	() // MAHILA P.S. BUXIBAZAR /112 /2026	AOD20250000022C202600010
439	D-ABLAPL/25170/2026	VS STATE OF ODISHA KASHINATH RAY	DEBASIS SAHOO VS	() // MAHILA P.S. BUXIBAZAR /112 /2026	AOR20220003390C202600047
440	D-ABLAPL/25171/2026	VS STATE OF ODISHA SARMILA RAY	DEEPAK KUMAR RAJ VS	() // MAHILA P.S. BUXIBAZAR /112 /2026	AOD20240000733C202600001
441	D-ABLAPL/25174/2026	VS STATE OF ODISHA BABULU SUNA	RAJAT KUMAR PANDA VS	() // CYBER CRIME AND ECONOMIC OFFENCES, NUAPADA /1 /2026	
442	D-ABLAPL/25176/2026	VS STATE OF ODISHA T.SHANKAR REDDY	KARUNAKAR GAYA VS	() // INFOCITY PS /470 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/25177/2026	STATE OF ODISHA FULBABU @ FULU KHAN VS	ARIJEET MISHRA VS	// PATTAMUNDAI MODEL /331 /2026 ()	
444	D-ABLAPL/25180/2026	STATE OF ODISHA HIMANSHU DAS VS	ARIJEET MISHRA VS	// CHANDABALI /156 /2026 ()	
445	D-ABLAPL/25182/2026	STATE OF ODISHA SUMIT KUMAR SINGH VS	ARIJEET MISHRA VS	// CHANDABALI /188 /2026 ()	
446	D-ABLAPL/25183/2026	STATE OF ODISHA SOMANATH BEHERA VS	CHEERA RANJAN SATAPATHY VS	// MARKAT NAGAR /241 /2026 ()	
447	D-ABLAPL/25187/2026	STATE OF ODISHA SUKADEB DHAL VS	DALIRANI BEHURAY VS	// SIMULIA /286 /2026 ()	
448	D-ABLAPL/25191/2026	STATE OF ODISHA BISHNUPRIYA ROUT VS	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /266 /2026 ()	
449	D-ABLAPL/25193/2026	STATE OF ODISHA MANAS RANJAN MAHANTA VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
450	D-ABLAPL/25197/2026	STATE OF ODISHA KAJAL BEHERA VS	PARTHA SARATHI DAS VS	// RARUAN /152 /2026 ()	AOD20240000364C202600203
451	D-ABLAPL/25199/2026	STATE OF ODISHA PRIYABRATA DASH VS	BYOMAKESH TRIPATHY VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /18 /2026 ()	
452	D-ABLAPL/25200/2026	STATE OF ODISHA RAMAKRISHNA MAHAPATRA VS	JYOTIRMAYA SAHOO VS	// GOSANINUAGAM /264 /2026 ()	
453	D-ABLAPL/25204/2026	STATE OF ODISHA PITAMBAR MAHARANA VS	BISWAJIT MOHANTY VS	// / /0 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/25206/2026	SWADHIN MOHANTY VS STATE OF ODISHA	UMAKANTA BARIK VS	RAGHUNATHPALI /487 /2026 () //	
455	D-ABLAPL/25207/2026	UMAKANTA PATTANAYAK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	/ /0 () //	
456	D-ABLAPL/25209/2026	PRIYABRATA MOHANTY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NILGIRI /374 /2026 () //	
457	D-ABLAPL/25215/2026	EKALABYA BEHERA VS STATE OF ODISHA	SIBA SANKAR SAMANTARAY VS	SONEPUR /62 /2026 () //	
458	D-ABLAPL/25216/2026	ROJALIN MOHABHOI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /358 /2026 () //	
459	D-ABLAPL/25217/2026	SUNIL PARIDA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	SINGLA /272 /2026 () //	
460	D-ABLAPL/25220/2026	SANJAYA KHUNTIA VS STATE OF ODISHA	CHHABI BEHERA VS	CUTTACK SADAR /528 /2026 () //	
461	D-ABLAPL/25222/2026	RASMITA BEHERA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	CYBER CRIME AND ECONOMIC OFFENCES, JAIPUR /10 /2026 () //	
462	D-ABLAPL/25225/2026	GAYADHAR SAHOO VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /282 /2026 () //	
463	D-ABLAPL/25226/2026	BASANTI PARIDA VS STATE OF ODISHA	HAREKRUSHNA SETHI VS	BANSADA /219 /2026 () //	
464	D-ABLAPL/25234/2026	RANJIT JENA @ BAPUN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /640 /2025 () //	
465	D-ABLAPL/25237/2026	HARISH KHARA	DIPTI RANJAN BHOKTA	POTTANGI /3 /2022	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/25238/2026	NARAYAN PARIDA	JYOTIRMAYA SAHOO	KHURDA SADAR /375 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/25239/2026	BIGHNESH MAHAPATRA	MANAS KUMAR CHAND	PURIGHAT /268 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/25241/2026	RAJANIKANTA BEHERA	MANAS KUMAR CHAND	KHURDA SADAR /382 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/25242/2026	SARBESWAR BEHERA	MANAS KUMAR CHAND	KHURDA SADAR /382 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/25243/2026	SISIR KUMAR SWAIN @ SISIRA	CHEERA RANJAN SATAPATHY	CHOUDWAR /414 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/25244/2026	AKASHA SAHOO	IPSIT AUROBINDO ACHARYA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/25255/2026	PURNA CHANDRA SAHOO	BIJAYA KUMAR BEHERA	BHARATPUR PS /639 /2026	AOD20260000249C202600010
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/25261/2026	SUBRAT KUMAR PRADHAN	HARIHAR PANIGRAHI	KHURDA MODEL /446 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/25268/2026	SUSANTA PATRA @ SUSHANTA PATRA	SURYAKANTA DWIBEDI	BALLIGUDA /190 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/25273/2026	PRAFULLA KUMAR BHOI	BHARAT BHUSAN ROUTRAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-ABLAPL/25280/2026	HARAS SETHI @ HARA SETHI	BIKRAM KESHARI RAJ	BANKI /426 /2026	
		VS	VS	()	

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477	D-ABLAPL/25282/2026	STATE OF ODISHA ASHOK JENA @ CHAGULU VS	MRUTYUNJAY PAGAL VS	// BHADRAK RURAL /363 /2026 ()	
478	D-ABLAPL/25285/2026	STATE OF ODISHA BANAMALI JENA VS	RAJENDRA KUMAR SAHU VS	// BHADRAK RURAL /513 /2026 ()	
479	D-ABLAPL/25291/2026	STATE OF ODISHA SADASIBA SWAIN VS STATE OF ODISHA	MANASI SETHI VS	// NACHUNI /328 /2026 () //	

ORISSA HIGH COURT

MISC CASES FILED on :19/08/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-TRPCRL/25189/2026 TRPCRL/ /	JOGES CHANDRA BEHERA@JOGESH CHANDRA BEHERA MP	BISWANATH SWAIN	65/2026
2	D-CMAPL/39124/2026 CMAPL/ /	SRINIBAS NAYAK MP	BAMADEV BARAL	202/2026
3	D-CRLMP/19352/2026 CRLMP/836/2026	SUMITRA ROUT MP	NALINI KANTA DASH	268/2026
4	D-CRLMP/25201/2026 CRLMP/ /	DIBESH KUMAR BEHERA@DIBESH BEHERA MP	BIJARATI DASH	269/2026
5	D-CRLMP/25198/2026 CRLMP/ /	SUDIPTA KUMAR MOHANTY MP	LALITENDU MISHRA	270/2026
6	D-CRLMP/25224/2026 CRLMP/ /	SHIBA PRASANA JENA MP	SATYA RANJAN MULIA	271/2026
7	D-CRLMP/25227/2026 CRLMP/ /	SHIBA PRASANA JENA MP	SATYA RANJAN MULIA	272/2026
8	D-CRLMP/25236/2026 CRLMP/ /	MALAYA KUMAR BISOYI MP	SAILAZA NANDAN DAS	273/2026
9	D-CRLMP/25246/2026 CRLMP/ /	SOMANATH SAHOO MP	AMITAV TRIPATHY	274/2026
10	D-CRLMP/25262/2026 CRLMP/ /	SHIBA PRASANA JENA MP	SATYA RANJAN MULIA	275/2026
11	D-CRLMP/25266/2026 CRLMP/ /	SHIBA PRASANA JENA MP	SATYA RANJAN MULIA	276/2026
12	D-TRP(C)/39131/2026 TRP(C)/ /	SRIYA SUBHANKARI PANDA MP	ALOK KUMAR PANDA	281/2026
13	D-TRP(C)/39147/2026 TRP(C)/ /	SANGHAMITRA PANDA MP	PRASANT KUMAR BARIK	282/2026
14	D-RPFAM/39088/2026 RPFAM/ /	BAPA SHILPA MP	RAMDAS ACHARY	365/2026
15	D-RPFAM/39092/2026 RPFAM/ /	SATYAPRIYA SENAPATI MP	BISWANATH PATNAIK	366/2026
16	D-RPFAM/35421/2026 RPFAM/ /	MANAS KUMAR ROUT MP	KUMAR PRAJWAL	367/2026
17	D-RVWPET/53058/2025 RVWPET/5/2026	NARENDRA KUMAR KAMILA MP	AMIT PRASAD BOSE	410/2026
18	D-LAA/39165/2026 LAA/ /	EAST COST RAILWAY, KHURDA MP	PRATIMA NAYAK, CENTRAL GOVT. COUNSEL	419/2026
19	D-LAA/39165/2026 LAA/ /	EAST COST RAILWAY, KHURDA MP	PRATIMA NAYAK, CENTRAL GOVT. COUNSEL	420/2026
20	D-MATA/38880/2026 MATA/ /	ABHIJIT MISHRA MP	BIBHU PRASAD MOHANTY	441/2026
21	D-MATA/2232/2025 MATA/52/2025	SANTOSH KUMAR RAY MP	MANASH RANJAN NAYAK	442/2026
22	D-MATA/2232/2025 MATA/52/2025	SANTOSH KUMAR RAY MP	MANASH RANJAN NAYAK	443/2026
23	D-CONTC/45795/2025 CONTC/5445/2025	BHARAT NAIK MP	M/S RABINARAYAN NAYAK , N.K.SEN, C.SETHY, S.NAYAK, G.NAYAK	558/2026
24	D-CONTC/9192/2024 CONTC/1774/2024	BIJAYA KUMAR PATTANAIAK MP	TRIBIKRAM MAHAPATRA	559/2026
25	D-CONTC/6306/2023 CONTC/6306/2023	NARAYAN MAHALI MP		560/2026
26	D-BLAPL/24221/2026	BISWANATH NAYAK	A.RAJA	

	BLAPL/8432/2026	MP		610/2026
27	D-BLAPL/8850/2026	BISWANATH DASH	ANANTA NARAYAN PATTANAYAK	
	BLAPL/2937/2026	MP		611/2026
28	D-CRLREV/25172/2026	NAMALA VEERA@VORA VENKATA SATYANARAYAN DAS	SINHAARTY KATHAPALLI PADMJA	
	CRLREV/ /	MP		954/2026
29	D-CRLREV/25173/2026	NIMAIN PANDA	ASWINI KUMAR SAHOO	
	CRLREV/ /	MP		955/2026
30	D-CRLREV/25173/2026	NIMAIN PANDA	ASWINI KUMAR SAHOO	
	CRLREV/ /	MP		956/2026
31	D-CRLREV/25173/2026	NIMAIN PANDA	ASWINI KUMAR SAHOO	
	CRLREV/ /	MP		957/2026
32	D-CRLREV/38454/2025	MAMATARANI JENA	SANTOSH KUMAR SAMANTARAY	
	CRLREV/576/2026	MP		958/2026
33	D-CRLREV/25208/2026	DIBYA LOCHAN DIGAL	AMULYA RATNA PANDA	
	CRLREV/ /	MP		959/2026
34	D-CRLREV/25208/2026	DIBYA LOCHAN DIGAL	AMULYA RATNA PANDA	
	CRLREV/ /	MP		960/2026
35	D-CRLREV/25249/2026	DURYODHAN MEHER	ANSHUMAN RAY	
	CRLREV/ /	MP		961/2026
36	D-CRLREV/25267/2026	MANMOHAN SAMANTRAY	AMIT PRASAD BOSE	
	CRLREV/ /	MP		962/2026
37	D-CRLREV/25272/2026	MITHUNU JANI	JYOTIRMAYA SAHOO	
	CRLREV/ /	MP		963/2026
38	D-CRLREV/25283/2026	TRIPATI@SANA DAS@SANO DAS	JYOTIRMAYA SAHOO	
	CRLREV/ /	MP		964/2026
39	D-CRLREV/28136/2025	SUBASH CHANDRA MANTRY@SUBHASH CHANDRA MANTRY	RAJESH KUMAR SAHOO	
	CRLREV/725/2025	MP		965/2026
40	D-CRLREV/25300/2026	JITENDRA SAHU	SITIKANT MISHRA	
	CRLREV/ /	MP		966/2026
41	D-CRLREV/25300/2026	JITENDRA SAHU	SITIKANT MISHRA	
	CRLREV/ /	MP		967/2026
42	D-CRLREV/25300/2026	JITENDRA SAHU	SITIKANT MISHRA	
	CRLREV/ /	MP		968/2026
43	D-CRLREV/25301/2026	TUSHAR KAWALJIT SHARMA	BISWAJIT PASAYAT	
	CRLREV/ /	MP		969/2026
44	D-RSA/12168/2026	STATE OF ODISHA	SABITA RANJAN PATNAIK,A.G.A	
	RSA/159/2026	MP		1212/2026
45	D-RSA/31718/2026	DR. SATYA NARAYAN MISHRA	BHAWANI SANKAR PANIGRAHI	
	RSA/356/2026	MP		1213/2026
46	D-RSA/298/2018	BABULI BARAL	M/S.AJODHYA RANJAN DASHB.MOHAPATRA,N.SWAIN,A.MAHANTA	
	RSA/298/2018	MP		1214/2026
47	D-FAO/232/2023	B.M., M/S. UNITED INDIA INSURANCE CO. LTD.	PRAKASH KUMAR MOHANTY	
	FAO/232/2023	MP		1229/2026
48	D-FAO/39098/2026	BAISHNAB CHARAN PARIDA	PRABIN DAS	
	FAO/ /	MP		1230/2026
49	D-ABLAPL/14966/2026	M.D. SALIM		
	ABLAPL/5873/2026	MP		1546/2026
50	D-ABLAPL/21198/2026	RAMESH CHANDRA MAJHI @ RAMESH MAJHI		
	ABLAPL/8448/2026	MP		1547/2026
51	D-ABLAPL/19297/2026	RAMAKANTA DAS @ DASH		
	ABLAPL/7819/2026	MP		1548/2026
52	D-ABLAPL/12277/2026	RAMAKANTA DAS @ DASH		
	ABLAPL/5025/2026	MP		1549/2026
53	D-ABLAPL/14423/2026	SUBRAT MAHAKUL @ MAHAKUD		
	ABLAPL/5747/2026	MP		1550/2026
54	D-CMP/1431/2015	MANORAMA DAS	M/S.PRASANTA KUMAR NANDA, M/S PRATYUSHA NAIDU	
	CMP/1431/2015	MP		1551/2026
55	D-ABLAPL/7851/2026	SONALI SAMAL @ BEBINA @ CHINMAYEE SENAPATI		
	ABLAPL/3288/2026	MP		1551/2026
56	D-CMP/1431/2015	MANORAMA DAS	M/S.PRASANTA KUMAR NANDA, M/S PRATYUSHA NAIDU	
	CMP/1431/2015	MP		1552/2026
57	D-ABLAPL/19342/2026	BALARAM SINGH		
	ABLAPL/7724/2026	MP		1552/2026

58	D-CMP/1431/2015 CMP/1431/2015	MANORAMA DAS MP	M/S.PRASANTA KUMAR NANDA, M/S PRATYUSHA NAIDU	1553/2026
59	D-ABLAPL/713/2025 ABLAPL/775/2025	MANISH DEHURY MP		1553/2026
60	D-ABLAPL/9643/2025 ABLAPL/3700/2025	SIPU @ PRUTHIRAJ @ PRUTHWIRAJ NAIK MP		1554/2026
61	D-CMP/22777/2026 CMP/894/2026	RAJDHANI BUS OWNERS ASSOCIATION, BSMATMUNDA, BHUBANESHWAR MP		1554/2026
62	D-CMP/38963/2026 CMP/ /	DAMODAR DAS MP	JITENDRA KUMAR MISHRA (2)	1555/2026
63	D-CMP/38976/2026 CMP/ /	UNION OF INDIA, GENERAL MANAGER EAST PRAGANSAKUMAR, BHSR MP		1556/2026
64	D-CMP/38979/2026 CMP/ /	JIBARDHAN SA MP	SANTOSH KUMAR SAMANTARAY	1557/2026
65	D-CMP/24009/2025 CMP/962/2025	MOHAN SOREN @ MAJHI MP	ANJAN KUMAR BISWAL	1558/2026
66	D-CMP/39043/2026 CMP/ /	KESHAB CHANDRA MOHANTA MP	DURGA PRASAD PATTANAIK	1559/2026
67	D-CMP/39056/2026 CMP/ /	SUMANBALA DAS MP	TAPAN KUMAR MOHANTY	1560/2026
68	D-CMP/39083/2026 CMP/ /	GOURANGA CHARAN SWAIN MOHAPATRA (OKAD) MP		1561/2026
69	D-CMP/39155/2026 CMP/ /	SHASHIKANTA BEHERA MP	AKSHYA KUMAR JENA	1562/2026
70	D-CMP/39186/2026 CMP/ /	AJIT KUMAR PADHY MP	SUSANTA KUMAR JETHY	1563/2026
71	D-MACA/33205/2026 MACA/ /	THE NEW INDIA ASSURANCE CO. LTD., ANSOMINATH ROY MP		1875/2026
72	D-MACA/23795/2026 MACA/ /	SABITRI PRADHAN MP	ARPIT SARANGI	1876/2026
73	D-MACA/39070/2026 MACA/ /	THE NEW INDIA ASSURANCE COMPANY IPRA MP	MOD KUMAR TRIPATHY	1877/2026
74	D-MACA/39070/2026 MACA/ /	THE NEW INDIA ASSURANCE COMPANY IPRA MP	MOD KUMAR TRIPATHY	1878/2026
75	D-MACA/28456/2026 MACA/ /	M/S. NEW INDIA ASSURANCE COMPANY IAD, CULT KHA MP		1879/2026
76	D-CRLA/926/2023 CRLA/926/2023	SHYAM SUNDAR BEHERA MP	CHEERA RANJAN SATAPATHY	2143/2026
77	D-CRLA/119/2014 CRLA/119/2014	MASUD KHAN MP	KARUNAKAR GAYA	2144/2026
78	D-CRLA/119/2014 CRLA/119/2014	MASUD KHAN MP		2145/2026
79	D-CRLA/119/2014 CRLA/119/2014	MASUD KHAN MP		2146/2026
80	D-CRLA/8108/2024 CRLA/299/2024	PINTU @ CHINTAMANI NAIK MP	SAMARENDRA MOHANTY	2147/2026
81	D-CRLA/444/2006 CRLA/444/2006	SK.MUSARAF ALLI MP	PRANAB RANJAN CHHATOI	2148/2026
82	D-CRLA/444/2006 CRLA/444/2006	SK.MUSARAF ALLI MP		2149/2026
83	D-CRLA/444/2006 CRLA/444/2006	SK.MUSARAF ALLI MP		2150/2026
84	D-CRLA/25248/2026 CRLA/ /	BAIDHAR MALLICK MP	ASUTOSH ROUT	2151/2026
85	D-CRLA/25248/2026 CRLA/ /	BAIDHAR MALLICK MP	ASUTOSH ROUT	2152/2026
86	D-CRLA/25264/2026 CRLA/ /	BISWARANJAN BIRA@BISWAJIT BIRA@FA MP	ARUN KUMAR BUDHIA	2153/2026
87	D-CRLA/25264/2026 CRLA/ /	BISWARANJAN BIRA@BISWAJIT BIRA@FA MP	ARUN KUMAR BUDHIA	2154/2026
88	D-CRLMC/25149/2026 CRLMC/ /	NIRANJAN MOHARANA MP	ARUN KUMAR BUDHIA	2206/2026
89	D-CRLMC/25137/2026	MADHUSUDAN BEHERA	SATYA NARAYAN MISHRA 4	

	CRLMC/ /	MP		2207/2026
90	D-CRLMC/25184/2026	RAJSHREE OJHA	PRATYUSHA NAIDU	
	CRLMC/ /	MP		2208/2026
91	D-CRLMC/25188/2026	RATHI BAGH	SK. ZAFARULLA	
	CRLMC/ /	MP		2209/2026
92	D-CRLMC/25190/2026	SUSANTA KUMAR JENA	NARENDRA KUMAR LENKA	
	CRLMC/ /	MP		2210/2026
93	D-CRLMC/25223/2026	KAILASH CHANDRA SAHOO	BYOMAKESH TRIPATHY	
	CRLMC/ /	MP		2211/2026
94	D-CRLMC/2271/2026	GUPTA CHANDRA BIDIKA	M/S SUBIR PALIT (SR.ADV.), AMITABH MISHRA	
	CRLMC/355/2026	MP		2212/2026
95	D-CRLMC/25228/2026	KABIRAJ KULDEEP	BYOMAKESH TRIPATHY	
	CRLMC/ /	MP		2213/2026
96	D-CRLMC/25231/2026	SUMIT KUMAR DUTTA	DEBASNAN DAS	
	CRLMC/ /	MP		2214/2026
97	D-CRLMC/23478/2026	JYOTI RANI NAYAK	MANJULATA DAS	
	CRLMC/ /	MP		2215/2026
98	D-CRLMC/25240/2026	BISWABANDHU PANIGRAHI	PRATEIK PARIJA	
	CRLMC/ /	MP		2216/2026
99	D-CRLMC/25240/2026	BISWABANDHU PANIGRAHI	PRATEIK PARIJA	
	CRLMC/ /	MP		2217/2026
100	D-CRLMC/25240/2026	BISWABANDHU PANIGRAHI	PRATEIK PARIJA	
	CRLMC/ /	MP		2218/2026
101	D-CRLMC/18322/2026	SWADHIN HARPAL		
	CRLMC/2069/2026	MP		2219/2026
102	D-CRLMC/16744/2026	RANJIT SAHANI		
	CRLMC/1838/2026	MP		2220/2026
103	D-CRLMC/25252/2026	SAGAR BEHERA	RAJALAXMI BISWAL	
	CRLMC/ /	MP		2221/2026
104	D-CRLMC/25252/2026	SAGAR BEHERA	RAJALAXMI BISWAL	
	CRLMC/ /	MP		2222/2026
105	D-CRLMC/25258/2026	ASHISH MANDHATA	AMIT PRASAD BOSE	
	CRLMC/ /	MP		2223/2026
106	D-CRLMC/25269/2026	GIRIJA SANKAR NAYAK	ASHOK DAS	
	CRLMC/ /	MP		2224/2026
107	D-CRLMC/25278/2026	DR. RABI NARAYAN SAHU	MANOJ BIHARI DAS	
	CRLMC/ /	MP		2225/2026
108	D-CRLMC/25297/2026	RAJKISHORE RATH @ RAJKISHORE RATH	NIRANJAN NAYAK	
	CRLMC/ /	MP		2226/2026
109	D-CRLMC/25302/2026	MOHAN BISWAL	RAJIB LOCHAN PATTNAIK	
	CRLMC/ /	MP		2227/2026
110	D-CRLMC/25303/2026	KUMAR PRADHAN	SURYAKANTA DWIBEDI	
	CRLMC/ /	MP		2228/2026
111	D-CRLMC/25304/2026	SANGRAM SENAPATI	RABI NARAYAN MOHANTY	
	CRLMC/ /	MP		2229/2026
112	D-WA/38944/2026	REGISTRAR, UTKAL UNIVERSITY, BBSR	TARANANDA PATTANAYAK	
	WA/ /	MP		2683/2026
113	D-WA/38949/2026	REGISTRAR, UTKAL UNIVERSITY, BHUBANESHWAR	TARANANDA PATTANAYAK	
	WA/ /	MP		2684/2026
114	D-WA/38955/2026	REGISTRAR, UTKAL UNIVERSITY, BHUBANESHWAR	TARANANDA PATTANAYAK	
	WA/ /	MP		2685/2026
115	D-WA/38959/2026	REGISTRAR, UTKAL UNIVERSITY, BHUBANESHWAR	TARANANDA PATTANAYAK	
	WA/ /	MP		2686/2026
116	D-WA/38961/2026	REGISTRAR, UTKAL UNIVERSITY, BHUBANESHWAR	TARANANDA PATTANAYAK	
	WA/ /	MP		2687/2026
117	D-WA/38965/2026	REGISTRAR, UTKAL UNIVERSITY, BBSR	TARANANDA PATTANAYAK	
	WA/ /	MP		2688/2026
118	D-WA/38981/2026	REGISTRAR, UTKAL UNIVERSITY, BBSR	TARANANDA PATTANAYAK	
	WA/ /	MP		2689/2026
119	D-WA/39005/2026	REGISTRAR, UTKAL UNIVERSITY, BBSR	TARANANDA PATTANAYAK	
	WA/ /	MP		2690/2026
120	D-WA/39028/2026	REGISTRAR, UTKAL UNIVERSITY, BBSR	TARANANDA PATTANAYAK	
	WA/ /	MP		2691/2026

121	D-WA/39045/2026 WA/ /	REGISTRAR, UTKAL UNIVERSITY, BBSR MP	TARANANDA PATTANAYAK	2692/2026
122	D-WA/39104/2026 WA/ /	REGISTRAR, UTKAL UNIVERSITY, BHUBANESHWAR MP	TARANANDA PATTANAYAK	2693/2026
123	D-WA/39144/2026 WA/ /	BASANTI GOLARI MP	SANJAYA KUMAR PANIGRAHI	2694/2026
124	D-WA/39144/2026 WA/ /	BASANTI GOLARI MP	SANJAYA KUMAR PANIGRAHI	2695/2026
125	D-WA/39144/2026 WA/ /	BASANTI GOLARI MP	SANJAYA KUMAR PANIGRAHI	2696/2026
126	D-WA/39144/2026 WA/ /	BASANTI GOLARI MP	SANJAYA KUMAR PANIGRAHI	2697/2026
127	D-WA/27394/2026 WA/834/2026	HEMABANTI PATRA MP	TANMAY MISHRA, M/S.MANOJ KUMAR MISHRA	2698/2026
128	D-WA/27394/2026 WA/834/2026	HEMABANTI PATRA MP	TANMAY MISHRA, M/S.MANOJ KUMAR MISHRA	2699/2026
129	D-WA/39196/2026 WA/ /	DR SWAPNA SARIT MP	PAMI RATH (SR. ADV.)	2700/2026
130	D-WP(C)/1728/2025 WP(C)/1846/2025	SOUMYA SASWAT BEHERA MP	SOURAV DAS	15947/2026
131	D-WP(C)/1728/2025 WP(C)/1846/2025	SOUMYA SASWAT BEHERA MP	SOURAV DAS	15948/2026
132	D-WP(C)/34690/2026 WP(C)/24703/2026	JAGADISH BHOI MP		15949/2026
133	D-WP(C)/38724/2026 WP(C)/ /	JAI SHREE RAM WSHG MP	RAJIV KUMAR MAHANTA	15950/2026
134	D-WP(C)/38883/2026 WP(C)/ /	PUNLIN KUMAR DASH MP	SOURAV DAS	15951/2026
135	D-WP(C)/38884/2026 WP(C)/ /	MAA THAKURANI SHG, GANJAM MP	SUKANTA KUMAR DALAI	15952/2026
136	D-WP(C)/38885/2026 WP(C)/ /	MAA BHAIIRABI SHG, GANJAM MP	SUKANTA KUMAR DALAI	15953/2026
137	D-WP(C)/38889/2026 WP(C)/ /	MAA BRAHMANI DEVI SHG, GANJAM MP	SUKANTA KUMAR DALAI	15954/2026
138	D-WP(C)/38891/2026 WP(C)/ /	BIJAYLAXMI SHG, GANJAM MP	SUKANTA KUMAR DALAI	15955/2026
139	D-WP(C)/38892/2026 WP(C)/ /	MAA GRAMADEBATI WSHG, GANJAM MP	SUKANTA KUMAR DALAI	15956/2026
140	D-WP(C)/38893/2026 WP(C)/ /	MAA THAKURANI WSHG, GANJAM MP	SUKANTA KUMAR DALAI	15957/2026
141	D-WP(C)/38894/2026 WP(C)/ /	KAMADHENU MAHILA MANDAL SHG, GANJAM MP	SUKANTA KUMAR DALAI	15958/2026
142	D-WP(C)/38895/2026 WP(C)/ /	MAA GRAMADEBATI SHG, GANJAM MP	SUKANTA KUMAR DALAI	15959/2026
143	D-WP(C)/38896/2026 WP(C)/ /	MAA MANIKESWARI WSHG, GANJAM MP	SUKANTA KUMAR DALAI	15960/2026
144	D-WP(C)/38897/2026 WP(C)/ /	BAL GOPAL SHG, GANJAM MP	SUKANTA KUMAR DALAI	15961/2026
145	D-WP(C)/38898/2026 WP(C)/ /	MAA TARINI SHG, GANJAM MP	SUKANTA KUMAR DALAI	15962/2026
146	D-WP(C)/38899/2026 WP(C)/ /	BASUDHA SHG, GANJAM MP	SUKANTA KUMAR DALAI	15963/2026
147	D-WP(C)/38900/2026 WP(C)/ /	MAA BAISTAMBIDEVI SHG, GANJAM MP	SUKANTA KUMAR DALAI	15964/2026
148	D-WP(C)/38902/2026 WP(C)/ /	MAA SANTOSHI WSHG, GANJAM MP	SUKANTA KUMAR DALAI	15965/2026
149	D-WP(C)/12866/2026 WP(C)/9969/2026	PUSPANJALI JENA MP	HIMANSHU BHUSAN DASH	15966/2026
150	D-WP(C)/38904/2026 WP(C)/ /	BABA KAPILESWAR SHG, GANJAM MP	SUKANTA KUMAR DALAI	15967/2026
151	D-WP(C)/38912/2026 WP(C)/ /	SANTOSH KUMAR SAHU MP	GOKULA NANDA SAHU	15968/2026
152	D-WP(C)/38913/2026	MAA PARBATI WSHG, NABARANGPUR	PRAFULLA KUMAR MOHAPATRA	

	WP(C)/26657/2026	MP		15969/2026
153	D-WP(C)/23908/2026	T.SREE RAMULU	RABINDRA NATH PRUSTY	
	WP(C)/17391/2026	MP		15970/2026
154	D-WP(C)/23908/2026	T.SREE RAMULU	RABINDRA NATH PRUSTY	
	WP(C)/17391/2026	MP		15971/2026
155	D-WP(C)/38910/2026	ARATI DEVI	PRABHAKAR SABAT	
	WP(C)/ /	MP		15972/2026
156	D-WP(C)/38916/2026	PRAKASH RAY	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		15973/2026
157	D-WP(C)/38919/2026	MAA BHUBANESWARI SHG, SUBRNAPUR	MANOJ KUMAR MOHANTY	
	WP(C)/26719/2026	MP		15974/2026
158	D-WP(C)/23024/2020	BISWANATH DAS	NILAMADHAV SARKAR, MISS. DEEPALI MOHAPATRA	
	WP(C)/23024/2020	MP		15975/2026
159	D-WP(C)/38923/2026	JAY BIRSAMUNDA SHG, SUBRNAPUR	MANOJ KUMAR MOHANTY	
	WP(C)/26694/2026	MP		15976/2026
160	D-WP(C)/38925/2026	BISWA MAA MAHALAXMI SHG, SUBARNAPUR	MANOJ KUMAR MOHANTY	
	WP(C)/26691/2026	MP		15977/2026
161	D-WP(C)/19069/2026	AKSHAYA KUMAR BARIK	DR.NIRANJAN SWAIN	
	WP(C)/14012/2026	MP		15979/2026
162	D-WP(C)/38927/2026	BISWALAXMI SHG, SUBRNAPUR	MANOJ KUMAR MOHANTY	
	WP(C)/26725/2026	MP		15980/2026
163	D-WP(C)/38929/2026	BADAMAL SHG, SUBARNAPUR	MANOJ KUMAR MOHANTY	
	WP(C)/26718/2026	MP		15981/2026
164	D-WP(C)/38849/2026	CHINMAY KHUNTIA	ITISHREE TRIPATHY	
	WP(C)/26711/2026	MP		15982/2026
165	D-WP(C)/10446/2026	RAGHU NATH NAYAK	KAMALAKANTA NAYAK	
	WP(C)/8147/2026	MP		15983/2026
166	D-WP(C)/38853/2026	ANNAPURNA SHG, JANAKPUR	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		15984/2026
167	D-WP(C)/38855/2026	MAA KANAK SUNDARI SHG, BHADRAK	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		15985/2026
168	D-WP(C)/24064/2025	SRI SRI BALUNKESWAR MAHESH TRUST	BOHON, KUMAR MOHAPATRA	
	WP(C)/16652/2025	MP		15986/2026
169	D-WP(C)/38856/2026	MAA GANAPATI SHG, GANDAPADA	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		15987/2026
170	D-WP(C)/38947/2026	BIPINBIHARI ROUTRAY	SIDHARTHA MISHRA	
	WP(C)/26696/2026	MP		15988/2026
171	D-WP(C)/38863/2026	JAYANTA PATRA	BIJAY KUMAR PARIDA	
	WP(C)/26688/2026	MP		15989/2026
172	D-WP(C)/38857/2026	DAISING GRAM PANCHAYAT, BHADRAK	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		15990/2026
173	D-WP(C)/38952/2026	PADMABATI BIDIKA	SOUMIK SPANDAN TRIPATHY	
	WP(C)/ /	MP		15991/2026
174	D-WP(C)/38954/2026	JULLY BEHERA	SOUMIK SPANDAN TRIPATHY	
	WP(C)/ /	MP		15992/2026
175	D-WP(C)/38858/2026	BIJAY KUMAR PATRA	SANTOSH KUMAR MAHANTY	
	WP(C)/ /	MP		15993/2026
176	D-WP(C)/38957/2026	CHANDRA SEKHAR SAHUKAR	SOUMIK SPANDAN TRIPATHY	
	WP(C)/ /	MP		15994/2026
177	D-WP(C)/38958/2026	BIDYADHAR NAIK	SOUMIK SPANDAN TRIPATHY	
	WP(C)/ /	MP		15995/2026
178	D-WP(C)/38859/2026	RAJ KUMAR MEHER	AVIJIT PATNAIK	
	WP(C)/ /	MP		15996/2026
179	D-WP(C)/18049/2026	SAGARIKA MOHANTY	BHABANI PRASAD SAMAL	
	WP(C)/12842/2026	MP		15997/2026
180	D-WP(C)/36979/2025	SAMARJIT SAHOO	DIPTI RANJAN MOHAPATRA	
	WP(C)/30516/2025	MP		15998/2026
181	D-WP(C)/38967/2026	PANU SAHU	GOPAL KRISHNA NAYAK	
	WP(C)/ /	MP		15999/2026
182	D-WP(C)/36968/2025	SANJUKTA ROUTRAY	DIPTI RANJAN MOHAPATRA	
	WP(C)/26600/2025	MP		16000/2026
183	D-WP(C)/36960/2025	MANOJ KUMAR PAL	DIPTI RANJAN MOHAPATRA	
	WP(C)/26000/2025	MP		16001/2026

184	D-WP(C)/14807/2026 WP(C)/10804/2026	SUPREME INDUSTRIES LIMITED BIOWONDAL, KOLKATA MP		16002/2026
185	D-WP(C)/36944/2025 WP(C)/26135/2025	SURESH CHANDRA MAHAKUD MP	DIPTIRANJAN MOHAPATRA	16003/2026
186	D-WP(C)/36975/2025 WP(C)/26645/2025	RATNAKAR PAL MP	DIPTI RANJAN MOHAPATRA	16004/2026
187	D-WP(C)/36964/2025 WP(C)/26590/2025	SASMITA NAYAK MP	DIPTI RANJAN MOHAPATRA	16005/2026
188	D-WP(C)/22819/2025 WP(C)/16616/2025	HARAPRIYA NANDA MP	SAPAN KUMAR PAL	16006/2026
189	D-WP(C)/38971/2026 WP(C)/ /	KRUSHNA CHANDRA BIDIKA MP	SOUMIK SPANDAN TRIPATHY	16007/2026
190	D-WP(C)/38973/2026 WP(C)/ /	JANARDAN PANDA MP	SIDHARTH SHANKAR PADHY	16008/2026
191	D-WP(C)/36970/2025 WP(C)/26622/2025	TUKUNA SAHU MP	DIPTI RANJAN MOHAPATRA	16009/2026
192	D-WP(C)/36954/2025 WP(C)/26581/2025	NILIMA PRIYADARSINI DAS MP	DIPTI RANJAN MOHAPATRA	16010/2026
193	D-WP(C)/38974/2026 WP(C)/ /	AKASH KUMAR SENAPATI MP	SOUMIK SPANDAN TRIPATHY	16011/2026
194	D-WP(C)/36948/2025 WP(C)/26617/2025	KALIPU WARALAXMI MP	DIPTIRANJAN MOHAPATRA	16012/2026
195	D-WP(C)/36965/2025 WP(C)/26593/2025	ANUSUYA BISWAL MP	DIPTI RANJAN MOHAPATRA	16013/2026
196	D-WP(C)/38978/2026 WP(C)/ /	RANJAN KUMAR KAR MP	SOUMIK SPANDAN TRIPATHY	16014/2026
197	D-WP(C)/36973/2025 WP(C)/26635/2025	MADHUSUDAN NAYAK MP	DIPTI RANJAN MOHAPATRA	16015/2026
198	D-WP(C)/38977/2026 WP(C)/ /	SMRUTI REKHA BEHERA MP	AMIYA KUMAR CHHATOI	16016/2026
199	D-WP(C)/36956/2025 WP(C)/26586/2025	SANJUKTA PATTNAIK MP	DIPTI RANJAN MOHAPATRA	16017/2026
200	D-WP(C)/36942/2025 WP(C)/30489/2025	SANJAY KUMAR RAYASINGH MP	DIPTI RANJAN MOHAPATRA	16018/2026
201	D-WP(C)/38980/2026 WP(C)/ /	THARASINGH NENAVATH @ N THARASINGH MP	SOUMIK SPANDAN TRIPATHY	16019/2026
202	D-WP(C)/38099/2026 WP(C)/ /	ANADI CHARAN NATH MP	JAYADEBA BEHERA	16020/2026
203	D-WP(C)/38983/2026 WP(C)/ /	SAI INTELLIGENCE SERVICE, BHUBANESWAR MP	ANKUL NAYAK	16021/2026
204	D-WP(C)/38982/2026 WP(C)/ /	SASMITA KUMARI DAS MP	AMIYA KUMAR CHHATOI	16022/2026
205	D-WP(C)/27458/2026 WP(C)/18737/2026	NAYAPALLI MEDICAL HALL MP	ARYA TRIPATHY, PRAFULLA KUMAR RATH(SR.ADV.)	16023/2026
206	D-WP(C)/38864/2026 WP(C)/ /	SATYABHAMA SHG, SAMARA MP	RAJIV KUMAR MAHANTA	16024/2026
207	D-WP(C)/27458/2026 WP(C)/18737/2026	NAYAPALLI MEDICAL HALL MP	ARYA TRIPATHY, PRAFULLA KUMAR RATH(SR.ADV.)	16025/2026
208	D-WP(C)/38989/2026 WP(C)/ /	PRABHASINI MALIK MP	AMIYA KUMAR CHHATOI	16026/2026
209	D-WP(C)/38992/2026 WP(C)/ /	NALINI PRAVA DAS MP	AMIYA KUMAR CHHATOI	16027/2026
210	D-WP(C)/38993/2026 WP(C)/ /	SUCHITRA SETHY MP	AMIYA KUMAR CHHATOI	16028/2026
211	D-WP(C)/21790/2023 WP(C)/21790/2023	JOGENDRANATH GHARAI MP	RABI NARAYAN BEHERA	16029/2026
212	D-WP(C)/34178/2026 WP(C)/24979/2026	ADITYA RANJAN HOTA MP		16030/2026
213	D-WP(C)/10657/2026 WP(C)/7719/2026	SRABANI KUMARI RANA MP	SATYANARAYAN MOHAPATRA	16031/2026
214	D-WP(C)/37880/2026 WP(C)/ /	BIJAYA KUMAR MALLICK MP	HIMANSU SEKHAR SATAPATHY	16032/2026
215	D-WP(C)/39008/2026	SWADHINI SETH	SANTOSH KUMAR BEHERA	

	WP(C)/ /	MP		16033/2026
216	D-WP(C)/36464/2026	MD ARMAN ALI	SUBRATA PANDA	
	WP(C)/25851/2026	MP		16034/2026
217	D-WP(C)/39010/2026	SHREE SATABHAUNI @ SAPTAMATRUKASTRA	PRANAB KISHORE SINGH BISABADIK	KORKORA, BHADRAK
	WP(C)/ /	MP		16035/2026
218	D-WP(C)/39009/2026	SURYAKANTA NAYAK	RABINDRA KUMAR SAHOO	
	WP(C)/ /	MP		16036/2026
219	D-WP(C)/39020/2026	BIBHUPRASAD CHAKRA	ADHIRAJ MOHANTY	
	WP(C)/ /	MP		16037/2026
220	D-WP(C)/39029/2026	PRANABA KISHORE BHARATI GOSWAMI SUPRIYA PATRA		
	WP(C)/ /	MP		16038/2026
221	D-WP(C)/39034/2026	SECRETARY OF MAYURBHANJ SABAIGRAH	CHITRACHY SINGH AND OTHER	MULTIPURPOSE CO-OPERATIVE SOCIETY LTD
	WP(C)/ /	MP		16039/2026
222	D-WP(C)/39038/2026	PRANABA KISHORE BHARATI GOSWAMI SUPRIYA PATRA		
	WP(C)/ /	MP		16040/2026
223	D-WP(C)/39060/2026	SUKANTI BARIK	MANAS RANJAN KHATUA	
	WP(C)/ /	MP		16041/2026
224	D-WP(C)/39068/2026	ABIN NAIK	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		16042/2026
225	D-WP(C)/39071/2026	DR.BHASKAR CHANDRA JENA	BIREN SANKAR TRIPATHY	
	WP(C)/ /	MP		16043/2026
226	D-WP(C)/39072/2026	MANAS SAHU	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		16044/2026
227	D-WP(C)/39075/2026	AKRURA NAIK	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		16045/2026
228	D-WP(C)/38866/2026	M/S PADMALAYA TRACTORS	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		16046/2026
229	D-WP(C)/39077/2026	PRAMATI DAS @ BINATI DAS	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		16047/2026
230	D-WP(C)/39078/2026	NIBEDITA BHATTACHAYA	AJAYA KUMAR MOHARANA	
	WP(C)/ /	MP		16048/2026
231	D-WP(C)/39079/2026	M/S EAST END TECHNOLOGIES PVT.LTD., SONIBANESWARA		
	WP(C)/ /	MP		16049/2026
232	D-WP(C)/39080/2026	BASANTI MARNDI	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		16050/2026
233	D-WP(C)/38867/2026	PANCHAYAT STARIYA SANGHA, UMA	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		16051/2026
234	D-WP(C)/39082/2026	DR.SABITA TANDIA	BIREN SANKAR TRIPATHY	
	WP(C)/ /	MP		16052/2026
235	D-WP(C)/39085/2026	BALIA SAHU @ BALUNKESWAR SAHU	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		16053/2026
236	D-WP(C)/39087/2026	JANAK SAHU	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		16054/2026
237	D-WP(C)/38868/2026	JAI BAJRANGBALI SHG	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		16055/2026
238	D-WP(C)/39091/2026	SASWAT BEHERA	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		16056/2026
239	D-WP(C)/47917/2025	SANATAN NAIK	SAGARIKA SAHOO	
	WP(C)/33824/2025	MP		16057/2026
240	D-WP(C)/27458/2026	NAYAPALLI MEDICAL HALL	ARYA TRIPATHY, PRAFULLA KUMAR RATH(SR.ADV.)	
	WP(C)/18737/2026	MP		16058/2026
241	D-WP(C)/39093/2026	GOLAP NAIK	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		16059/2026
242	D-WP(C)/38869/2026	OMM SHREE SHREE BUDHALINGA SHG	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		16060/2026
243	D-WP(C)/39094/2026	BISWANATH SAHU	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		16061/2026
244	D-WP(C)/39095/2026	KABITA DAS @ MOHANTY	CHINMAYA KUMAR NAYAK	
	WP(C)/ /	MP		16062/2026
245	D-WP(C)/19991/2026	M/S LA EXCELLENCE EDU SERVICES PVT.LTD., HANDESWANGANNIGRAHI		
	WP(C)/13889/2026	MP		16063/2026
246	D-WP(C)/38870/2026	ANNAPURNA SHG, JANAKPUR	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		16064/2026

247	D-WP(C)/39099/2026 WP(C)/ /	DR.SUSANTA KUMAR SAHU MP	DEBARANJAN RAY	16065/2026
248	D-WP(C)/41988/2025 WP(C)/29423/2025	SUBASH CHANDRA PANDA MP	NIHAL RATH	16066/2026
249	D-WP(C)/38871/2026 WP(C)/ /	AMARESH MOHANTY MP	PRABODHA CHANDRA NAYAK	16067/2026
250	D-WP(C)/39112/2026 WP(C)/ /	AMAR KUMAR SINGH MP	ASHIT KUMAR DASH	16068/2026
251	D-WP(C)/38872/2026 WP(C)/ /	AMARESH MOHANTY MP	PRABODHA CHANDRA NAYAK	16069/2026
252	D-WP(C)/38873/2026 WP(C)/ /	SUKANTA BISOI MP	PRABODHA CHANDRA NAYAK	16070/2026
253	D-WP(C)/39133/2026 WP(C)/ /	M/S SATYABADI CONSTRUCTION PVT.LTD. MP	AMHURANDEWORE	16071/2026
254	D-WP(C)/38875/2026 WP(C)/ /	SUKANTA BISOI MP	PRABODHA CHANDRA NAYAK	16072/2026
255	D-WP(C)/39136/2026 WP(C)/ /	AMARESWAR PATRA MP	TUSAR KUMAR MISHRA	16073/2026
256	D-WP(C)/39137/2026 WP(C)/ /	JAY JAGANNATH FEDERAL SHG, BHADRAK MP	SUKANTA KUMAR DALAI	16074/2026
257	D-WP(C)/39139/2026 WP(C)/ /	MAA PASCHIMA SHG, BHADRAK MP	SUKANTA KUMAR DALAI	16075/2026
258	D-WP(C)/39141/2026 WP(C)/ /	PRASANT KUMAR SAHOO MP	SOURAV SUMAN BHUYAN	16076/2026
259	D-WP(C)/39142/2026 WP(C)/ /	ADISHAKTI SHG, BHADRAK MP	SUKANTA KUMAR DALAI	16077/2026
260	D-WP(C)/39145/2026 WP(C)/ /	MAHABIR SHG, BHADRAK MP	SUKANTA KUMAR DALAI	16078/2026
261	D-WP(C)/39148/2026 WP(C)/ /	BUDHI BRAHMANI SHG, BHADRAK MP	SUKANTA KUMAR DALAI	16079/2026
262	D-WP(C)/39154/2026 WP(C)/ /	MAA DURGA SHG, BHADRAK MP	SUKANTA KUMAR DALAI	16080/2026
263	D-WP(C)/39158/2026 WP(C)/ /	MAA TARINI SHG, BHADRAK MP	SUKANTA KUMAR DALAI	16081/2026
264	D-WP(C)/39159/2026 WP(C)/ /	SURYA KIRAN PILLI @ P SURYA KIRAN MP	PRATIK DASH	16082/2026
265	D-WP(C)/39161/2026 WP(C)/ /	MAA BADAMBA SHG, BHADRAK MP	SUKANTA KUMAR DALAI	16083/2026
266	D-WP(C)/39164/2026 WP(C)/ /	MAA KALEISUNI SHG, BHADRAK MP	SUKANTA KUMAR DALAI	16084/2026
267	D-WP(C)/39166/2026 WP(C)/ /	BABA AKHANDALIMANI SHG, JAJPUR MP	SUKANTA KUMAR DALAI	16085/2026
268	D-WP(C)/39168/2026 WP(C)/ /	SABITRI PRADHAN MP	SUBASH CHANDRA SATPATHY	16086/2026
269	D-WP(C)/39169/2026 WP(C)/ /	MAA BASUDHA WSHG, GANJAM MP	SUKANTA KUMAR DALAI	16087/2026
270	D-WP(C)/38888/2026 WP(C)/ /	DHAIRYA KUNDAL MP	SOM RAJ CHOUDHURY	16088/2026
271	D-WP(C)/39170/2026 WP(C)/ /	MAA NAGESWARI SHG, JAJPUR MP	SUKANTA KUMAR DALAI	16089/2026
272	D-WP(C)/39174/2026 WP(C)/ /	SHIBA PARBATI SHG, GANJAM MP	SUKANTA KUMAR DALAI	16090/2026
273	D-WP(C)/39176/2026 WP(C)/ /	SABITA KUMARI PANDA MP	NIRANJAN LENKA	16091/2026
274	D-WP(C)/39177/2026 WP(C)/ /	RADHAKRUSHNA SHG, JAJPUR MP	SUKANTA KUMAR DALAI	16092/2026
275	D-WP(C)/39179/2026 WP(C)/ /	OM SANTI SHG, GANJAM MP	SUKANTA KUMAR DALAI	16093/2026
276	D-WP(C)/39180/2026 WP(C)/ /	BISWA SHG, JHARSUGUDA MP	SUKANTA KUMAR DALAI	16094/2026
277	D-WP(C)/39182/2026 WP(C)/ /	DEBENDRA PATRA MP	SATYAJEET MUKHERJEE	16095/2026
278	D-WP(C)/39184/2026	SRI SRI UJALESWAR WSHG, GANJAM	SUKANTA KUMAR DALAI	

	WP(C)/ /	MP		16096/2026
279	D-WP(C)/39183/2026	MAA TARINI SHG, JAJPUR	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		16097/2026
280	D-WP(C)/39185/2026	ANNAPURNA SHG, JAJPUR	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		16098/2026
281	D-WP(C)/39190/2026	NETAJI SUBASH CHANDRA WSHG, GANJAM	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		16099/2026
282	D-WP(C)/39011/2026	JYOTI SHG, DANGARIGUDA	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		16100/2026
283	D-WP(C)/39192/2026	JAI JAGANNATH WOMEN SELF HELP GROUP, KARAPUTTA	ROUTRAY	
	WP(C)/ /	MP		16101/2026
284	D-WP(C)/39193/2026	BABA MANESWAR SHG, JAJPUR	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		16102/2026
285	D-WP(C)/39194/2026	SURJYAMUKHI SHG, GANJAM	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		16103/2026
286	D-WP(C)/39197/2026	MAA LAXMI SHG, JAJPUR	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		16104/2026
287	D-WP(C)/39200/2026	OM SHANTI SHG, GANJAM	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		16105/2026
288	D-WP(C)/39013/2026	JAY JAGANNATH S H G, NUAGUDA	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		16106/2026